

ORISSA HIGH COURT
FILING REPORT AS ON :25/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/25809/2026	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //	AOD20240000430C202600052
2	D-BLAPL/25813/2026	ARUN SINGH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /419 /2026 () //	AOR20220001558C202600169
3	D-BLAPL/25814/2026	PATHAN@S.K.ASIF VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /140 /2026 () //	AOR20220001736C202600208
4	D-BLAPL/25818/2026	ASHOK BARIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RENGALI /1 /2024 () //	
5	D-BLAPL/25819/2026	DHANIRAM JANI @ BUTI VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /153 /2026 () //	
6	D-BLAPL/25825/2026	DIPU NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	PARJANG /516 /2025 () //	
7	D-BLAPL/25826/2026	DIPU NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	PARJANG /515 /2025 () //	
8	D-BLAPL/25828/2026	RAMAN BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	PARJANG /354 /2022 () //	
9	D-BLAPL/25831/2026	SIMA NAIK@SIMANCHAL NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /202 /2026 () //	AOD20240000242C202600224
10	D-BLAPL/25836/2026	SULOCHANA SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /325 /2026 () //	
11	D-BLAPL/25837/2026	JHILI MALLICK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHADRAK TOWN /168 /2026 () //	AOD20250000009C202600107

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12	D-BLAPL/25838/2026	MINATI MALIK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202600061
13	D-BLAPL/25845/2026	MD. HADIS VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	G.R.P.S. (TITILAGARH) /92 /2026 () //	
14	D-BLAPL/25857/2026	A.NAGARAJU@CHINTU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BHANJANAGAR /595 /2026 () //	AOR20220003344C202600033
15	D-BLAPL/25862/2026	BAPUN @ BISWAMBAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /459 /2024 () //	
16	D-BLAPL/25864/2026	SURAJ BHAGAT VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /213 /2026 () //	
17	D-BLAPL/25870/2026	JITU NAHAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BHANJANAGAR /595 /2026 () //	AOR20220003344C202600035
18	D-BLAPL/25871/2026	M.MUNA@GUNA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BHANJANAGAR /595 /2026 () //	AOR20220003344C202600034
19	D-BLAPL/25873/2026	GOPINATH MAHARANA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BAGHAMARI /90 /2026 () //	
20	D-BLAPL/25874/2026	RAJU @ TERU @ KAMALAKANTA NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	BANSADA /119 /2024 () //	
21	D-BLAPL/25879/2026	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /72 /2023 () //	
22	D-BLAPL/25885/2026	BHENKATESH MAHAKUR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /79 /2026 () //	
23	D-BLAPL/25886/2026	LILU NAIK	BASANTA KUMAR DAS	BADAMPAHAD /84 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25888/2026	BADAL @ AKASH MUKHI	BASANTA KUMAR DAS	BARIPADA TOWN /343 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25891/2026	AMAR @ AKASH KUMAR NATH	JUGALA KISHORE PANDA	INDUASTRIAL,NISA /154 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25892/2026	SIPU @ SUBRAT PRADHAN	PRAFULLA KUMAR KHATEI	KHURDA SADAR /357 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25894/2026	NARESH ORAM	KAUSTUVA MOHANTY	DHANUPALI /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25897/2026	MD. ASGAR ANSARI	SANDEEP RAJ PANDA	KEONJHAR SADAR /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25900/2026	BABUNI SWAIN	SANJIT MISHRA	ASTARANGA /75 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25907/2026	BADAL @ AKASH MUKHI	ASHOK KUMAR GHADAI	BARIPADA TOWN /353 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25909/2026	PRABIN SAHU	BIJAYA KUMAR RAGADA	BANHARPALI /234 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25923/2026	BALDEV BESAR	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /200 /2026	AOR20220002454C202600118
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25925/2026	RAM PRAKASH JAISWAL	SUSIL KUMAR PATNAIK	LAHUNIPADA /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25931/2026	JINU SENAPATI	JNYANANANDA PANDA	NARLA /129 /2026	
		VS	VS	()	

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35	D-BLAPL/25932/2026	STATE OF ODISHA TARINI @ TARANI BAGHA VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()	
36	D-BLAPL/25934/2026	STATE OF ODISHA BUDHIRAM GOUDA @ RANJAN GOUDA VS	SRINIBASH SATAPATHY VS	// PADMAPUR /38 /2026 ()	
37	D-BLAPL/25938/2026	STATE OF ODISHA DAYANIDHI SETH VS	SUSHANTA HARICHANDAN VS	// SUNDARGARH TOWN /179 /2026 ()	
38	D-BLAPL/25940/2026	STATE OF ODISHA BISWANATH RAJGOND VS	DIPTI RANJAN BHOKTA VS	// UMERKOTE /349 /2025 ()	
39	D-BLAPL/25941/2026	STATE OF ODISHA PARESH MOHANTY @ BUNU VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /457 /2026 ()	
40	D-BLAPL/25946/2026	STATE OF ODISHA BABLU BAR BHAYA@BABULU BARVIA VS	ROHIT KUMAR SUNA VS	// LAIKERA /76 /2026 ()	AOD20240000326C202600010
41	D-BLAPL/25947/2026	STATE OF ODISHA MAMATA DAS VS	BIJAY KUMAR BEHERA VS	// / / ()	AOR20220001736C202600211
42	D-BLAPL/25949/2026	STATE OF ODISHA HINA NAIK@GOBARDHAN NAIK VS	PANCHANAN PANIGRAHI VS	// / / ()	AOD20250000009C202600108
43	D-BLAPL/25950/2026	STATE OF ODISHA NIRANJAN PARIMANIK @ CHAGU VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /385 /2025 ()	
44	D-BLAPL/25952/2026	STATE OF ODISHA CHITRASEN PARIDA VS	BASUDEV PUJARI VS	// KODALA /86 /2012 ()	
45	D-BLAPL/25954/2026	STATE OF ODISHA RABINDRA BADATYA @ RABI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// POLASARA PS /10 /2009 () //	

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46	D-BLAPL/25959/2026	BICHITRA TAREI @ BICHITRA KUMAR TAREI @ PABHABANI SANKAR MISHRA VS STATE OF ODISHA	PABHABANI SANKAR MISHRA VS STATE OF ODISHA	JAJPUR ROAD /174 /2026 () //	
47	D-BLAPL/25962/2026	SANJAY JENA @ SANJAYA KUMAR JENA VS STATE OF ODISHA	ITISHREE TRIPATHY VS STATE OF ODISHA	DAMANJODI /74 /2026 () //	
48	D-BLAPL/25971/2026	HARIHAR PANDEY ALIAS HARI HAR PANDE VS STATE OF ODISHA	JAGABANDHU SAHU VS STATE OF ODISHA	// () //	AOR20220001487C202600118
49	D-BLAPL/25974/2026	SISA NAGESWAR RAO @ S. NAGESH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	MACHHKUND /26 /2024 () //	
50	D-BLAPL/25975/2026	KAPIL RAGHAV VS STATE OF ODISHA	SEJAL NAYAK VS STATE OF ODISHA	GUNUPUR /39 /2026 () //	
51	D-BLAPL/25976/2026	BAILOCHAN SABAR VS STATE OF ODISHA	SEJAL NAYAK VS STATE OF ODISHA	GUNUPUR /39 /2026 () //	
52	D-BLAPL/25977/2026	HIMANSHU DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	BALASORE VIGILANCE /12 /2026 () //	
53	D-BLAPL/25979/2026	KALIPRASAD ROUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS STATE OF ODISHA	KHURDA MODEL /284 /2026 () //	
54	D-BLAPL/25982/2026	SIBA PRASAD RATHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS STATE OF ODISHA	KHURDA MODEL /240 /2026 () //	
55	D-BLAPL/25985/2026	ABHIMANYU NAYAK @ MITU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	SARANAKUL /78 /2021 () //	
56	D-BLAPL/25991/2026	BHAJARAJ PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS STATE OF ODISHA	BHANJANAGAR /247 /2013 () //	
57	D-CMAPL/40156/2026	JANAKI MOHANTA	MAHESWAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMP/40035/2026	GUDIA SAHU	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		JYOTI SAHU		//	
59	D-CMP/40046/2026	MALATILATA BEHERA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		MALATI BEHERA		//	
60	D-CMP/40052/2026	DEEPAK KUMAR LENKA	ALOK KUMAR MOHAPATRA	//	AOR20220001711C202600014
	CMP/1426/2026	VS	VS	CIVIL JUDGE (SD),PURI(Puri)	
		MAMATA MISHRA		CS/0000513/2018	
61	D-CMP/40115/2026	ANCHAL AGRAWAL	SRINIVAS MOHANTY	//	AOD20250000580C202600016
		VS	VS	0	
		MUKESH AGARWAL @ MUKESH KUMAR AGARWAL		//	
62	D-CMP/40118/2026	SUDHAMAYEE MOHANTY	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		SUPDT. OF POLICE, PURI		//	
63	D-CMP/40187/2026	ABRIKUMAR BAGHEL	SUBASIS MOHAPATRA	//	
		VS	VS	0	
		AGAPE CHILDREN HOME, KHATIGUDA, NABARANGPUR		//	
64	D-CMP/40213/2026	PRATAP CHANDRA ROUTRAY	ABHISHEK DASH	//	AOD20240000186C202600065
		VS	VS	0	
		SUMITRA PRADHAN		//	
65	D-CMP/40243/2026	SUSANTA KUMAR GOUDA	Subham Sharma	//	AOD20220003503C202600062
		VS	VS	0	
		G RABINDRANATH		//	
66	D-CONTC/40063/2026	PRAFULLA KUMAR SAHOO	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY TO GOVT. OF ODISHA		//	
67	D-CONTC/40064/2026	RAMESH CHANDRA NAYAK	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY TO GOVT. OF ODISHA		//	
68	D-CONTC/40066/2026	BRAJA KISHORE DAS	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	0	

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69	D-CONTC/40077/2026	DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY TO GOVT. OF ODISHA RITANJALI PUROHIT VS	BANSHIDHAR SATAPATHY VS	// // 0	
70	D-CONTC/40078/2026	BIBHUTI BHUSAN NAYAK, IAS BENUDHAR PRADHAN VS	ADV. VS	// // 0	
71	D-CONTC/40085/2026	BALA MUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA SALILA KUMAR PATTANAIK VS	ADV. VS	// // 0	
72	D-CONTC/40088/2026	DR.N.THIRUMALA NAIK, IAS GIRINDRANATH SAHU VS	ADV. VS	// // 0	
73	D-CONTC/40094/2026	BALA MUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION ,BHUBANESWAR BIPIN BIHARI PATHI VS	ADV. VS	// // 0	AOD20240000311C202600069
74	D-CONTC/40095/2026	DR. N. THIRUMALA NAIK IAS, SCHOOL AND MASS EDUCATION DEPTT. LOKASEVA BHABAN ASHOK KUMAR DASH VS	ADV. VS	// // 0	AOR20220004309C202600045
75	D-CONTC/40100/2026	DR. ARABINDA KUMAR PADHEE, IAS ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPARTMENT PRANATI MOHANTY VS	ADV. VS	// // 0	
76	D-CONTC/40101/2026	N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR MANORAMA PANDA VS	ADV. VS	// // 0	
77	D-CONTC/40102/2026	N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR PRABODHA KUMAR MISHRA VS	ADV. VS	// // 0	
78	D-CONTC/40103/2026	N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR BINODINI DEVI VS	ADV. VS	// // 0	
79	D-CONTC/40117/2026	JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR SANTOSH KUMAR PRADHAN VS	MANORANJAN MISHRA VS	// // 0	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, ODISHA		//	

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80	D-CONTC/40124/2026	JAYARAM PARIDA VS PRIYABRATTA DAS, OAS, TAHASILDAR, BASUDEVPUR	ADV. VS	// 0 //	
81	D-CONTC/40126/2026	DR.VANDANA MAHARANA VS ASWATHY S., IAS	ADV. VS	// 0 //	
82	D-CONTC/40130/2026	BANSIDHAR NAIK VS SAROJ MAR SETHI, BEO, SOHELA, BARAGARH	ADV. VS	// 0 //	
83	D-CONTC/40133/2026	KISHORE CHANDRA SAHU VS LANINA GLONIA DUNGUNG, BEO, JUJOMURA, SAMBALPUR	ADV. VS	// 0 //	
84	D-CONTC/40136/2026	HIMANSHU SHEKHAR PARHI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
85	D-CONTC/40160/2026	NILAKANTHA RATH VS SANJIB MISHRA, IAS	ADV. VS	// 0 //	
86	D-CONTC/40161/2026	SATYANANDA NAIK VS ASWATHY S., IAS	ADV. VS	// 0 //	
87	D-CONTC/40163/2026	RANJIT KUMAR PRADHAN VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //	
88	D-CONTC/40166/2026	SANJIB KUMAR SINGH VS DR.N.THIRUMALA NAIK, IAS	HEMANT KUMAR MOHANTA VS	// 0 //	
89	D-CONTC/40167/2026	ASWITA KUMARI NAYAK VS ASWA THY S., IAS	ADV. VS	// 0 //	
90	D-CONTC/40169/2026	BABITA PATRA VS ASWA THY S., IAS	ADV. VS	// 0 //	
91	D-CONTC/40170/2026	PRIYADARSINI PRADHAN	ADV.	//	

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		VS	VS	0	
		ASWA THY, IAS		//	
92	D-CONTC/40191/2026	PRATAP CHANDRA NAYAK	ADV.	//	
		VS	VS	0	
		KUNDAN SINGH NAIK, SUPT. ENGINEER(NORTH), MINOR IRRIGATION CIRCLE, SAMBALPUR			
93	D-CONTC/40195/2026	KAILASH SAHU	ADV.	//	
		VS	VS	0	
		JISHU KHRISHNA DAS, TAHASILDAR, RAJNAGAR		//	
94	D-CONTC/40205/2026	SUDAM CHARAN PALAI	MANAS RANJAN SATPATHY	//	
		VS	VS	0	
		SNIGDHA SRADHANJALI BEHERA, OAS (J.B)		//	
95	D-CONTC/40214/2026	PRANAYA KUMAR THATOI	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, I.A.S		//	
96	D-CONTC/40217/2026	BINAPANI PATTNAIK	ADV.	//	
		VS	VS	0	
		KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDUCATION, GOVT. OF ODISHA		//	
97	D-CONTC/40219/2026	BAURIBANDHU PRADHAN	ADV.	//	
		VS	VS	0	
		KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDUCATION, ODISHA		//	
98	D-CONTC/40222/2026	GOBARDHAN SAHU	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, I.A.S		//	
99	D-CONTC/40225/2026	HARMOHAN SAHOO	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, I.A.S		//	
100	D-CONTC/40242/2026	PABITRAMOHAN SAHOO	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, I.A.S		//	
101	D-CONTC/40255/2026	BHRAMAR BEHERA	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, I.A.S		//	
102	D-CONTC/40259/2026	NIRANJAN BISWAL	ADV.	//	
		VS	VS	0	

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103	D-CONTC/40263/2026	SOVA SHARMA, I.A.S BHAKTABANDHU SAHOO VS	ADV. VS	// // 0	
104	D-CONTC/40268/2026	SOVA SHARMA, I.A.S RAJKISHORE SAHOO VS	ADV. VS	// // 0	
105	D-CONTC/40271/2026	SOVA SHARMA, I.A.S SARAT CHANDRA SAMAL VS	ADV. VS	// // 0	
106	D-CONTC/40294/2026	LAKHYAHIRA LABANYABATI BEHERA, BLOCK EDUCATION OFFICER, SALIPUR TAPAN KUMAR MOHARANA VS	ADV. VS	// // 0	
107	D-CONTC/40298/2026	SHUBHA SARMA, PRINCIPAL SEC., DEPT. OF WATER RESOURCES, GOVT. OF ODISHA PURNA CHANDRA SINGH VS	KUNAL KUMAR SWAIN VS	// // 0	
108	D-CONTC/40336/2026	ASWATHY S, I.A.S SUSANTA KUMAR PANDA VS	ADV. VS	// // 0	
109	D-CRLA/25827/2026	SHUBHA SARMA, IAS BISWA RANJAN NAIK @ KALIA VS	KARUNAKAR GAYA VS	// TIRTOL /81 /2024 0	
110	D-CRLA/25843/2026	STATE OF ODISHA MALATI DEHURY VS	HEMANT KUMAR MUND VS	// CUTTACK VIGILANCE /85 /2011 0	
111	D-CRLA/25868/2026	STATE OF ODISHA(VIG.) KANHA@RAKESH MOHARANA VS	ASHOK KUMAR BEHERA VS	// PIPLI /269 /2025 0	
112	D-CRLA/25887/2026	STATE OF ODISHA NAKULA SABAR VS	BIPLAB KUMAR DASH VS	// BHAWANIPATNA SADAR /214 /2021 0	
113	D-CRLA/25902/2026	STATE OF ODISHA X VS	RAMDAS ACHARY VS	// KODINGA /12 /2025 0	
		STATE OF ODISHA		//	

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114	D-CRLA/25910/2026	SASIKANT SUTAR @ SANU VS STATE OF ODISHA	MAHARSHI MOHAPATRA VS	PARADEEP LOCK /67 /2026 () //	
115	D-CRLA/25972/2026	CHITTARANJAN PARIDA VS STATE OF ODISHA	SASWATA PATNAIK VS	// () //	AOD20240001090C202600039
116	D-CRLA/25978/2026	KARUNAKARA MOHANTY VS STATE OF ODISHA	KHAGESWAR BEHERA VS	NILGIRI /28 /2021 () //	
117	D-CRLMA/25865/2026	BIKASH CHANDRA SETHI@BIKASH SETHI VS STATE OF ODISHA	MANORANJAN PADHI VS	AIRPORT /330 /2026 () //	
118	D-CRLMC/25811/2026	SANJAY SAMANTARAY VS STATE OF ODISHA	BHARAT JALLI VS	BARANGA /39 /2012 () //	AOD20240000581C202600093
119	D-CRLMC/25812/2026	BHOLA SRICHANDAN @ BHOLANATH SRICHANDAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /240 /2026 () //	AOR20220001736C202600210
120	D-CRLMC/25816/2026 CRLMC/2954/2026	GUPTESWAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /73 /2026 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000151/2026	
121	D-CRLMC/25822/2026	SK IMRAN@SK ABDUL KARIM VS STATE OF ODISHA	ARIJEET MISHRA VS	BRAMHA BARADA /189 /2024 () //	
122	D-CRLMC/25823/2026	RAMAKANTA PUJAPANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /196 /2026 () //	
123	D-CRLMC/25848/2026	SANJAY MAURYA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAHUNIPADA /192 /2025 () //	
124	D-CRLMC/25893/2026	SHANTILATA SWAIN @ ASANTI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /57 /2006 () //	
125	D-CRLMC/25913/2026	RAMESH MAHAPATRA	SARAT KUMAR GAJENDRA, SR.ADV.	// 0	

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		VS	VS	()	
		DEPUTY REGISTRAR OF COMPANIES-CUM-DEPUTY OFFICIAL LIQUIDATOR		//	
126	D-CRLMC/25916/2026	RAMSEH MAHAPATRA	SARAT KUMAR GAJENDRA, SR.ADV.	/ /0	
		VS	VS	()	
		DEPUTY REGISTRAR OF COMPANIES-CUM-DEPUTY OFFICE LIQUIDATOR		//	
127	D-CRLMC/25917/2026	CHINMAYA KUMAR PATI	PRAVAT KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/25918/2026	SITARAM NAYAK	JAWAHARLAL NAYAK	SONEPUR /230 /2024	AOR20220002153C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/25926/2026	MUKESH KUMAR NAIK	GOKULA NANDA SAHU	NARLA /59 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/25930/2026	NANDA @ NARAHARI BEHURIA	AKSHAYA KUMAR SAHOO	KUAKHIA /1 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/25942/2026	DAMAYANTI BEHERA	MANORANJAN ACHARYA	UDALA /367 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/25953/2026	BASISTHA BISWAL	RAMANI KANTA PATTANAIAK	INDUASTRIAL,NISA /21 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/25960/2026	ARUNIBALA SETHY@SETHI	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/25966/2026	SANIKA @ SUNITA JENA	AMRITMAY PANDA	FATEGARH /152 /2017	AOR20260000294C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/25969/2026	UTTAM MALLIK	ASISH KUMAR RAY	/ /	AOD20230000467C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/25981/2026	KUNA NAIK	ARUNA NAYAK	PURUNAKOTE /21 /2024	
		VS	VS	()	

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137	D-CRLMC/25984/2026	STATE OF ODISHA BIPIN BIHARI HOTA VS	SAIBRATA RATH VS	// SAMBALPUR VIGILANCE /80 /2016 ()	
138	D-CRLMC/25986/2026	STATE OF ODISHA(VIG.) BABULA BEHERA VS	ASHOK KUMAR SWAIN VS	// DASPALLA /199 /2025 ()	
139	D-CRLMC/25987/2026	STATE OF ODISHA ANCHAL AGRAWAL VS	SRINIVAS MOHANTY VS	// CHHENDIPADA /466 /2023 ()	AOD20250000580C202600017
140	D-CRLMC/25988/2026	STATE OF ODISHA DEEPAK SWAIN VS	Bijay Kumar Behera VS	// // ()	AOR20220001736C202600214
141	D-CRLMC/25992/2026	State Of Odisha SRIKANTA SAHU VS	JITENDRA SAMANTARAY VS	// GOLANTHARA (PATRAPUR) /64 /2019 ()	
142	D-CRLMC/25994/2026	STATE OF ODISHA PRADIP KUMAR BISOYI @ PRADIP BISOI VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /151 /2016 ()	
143	D-CRLMP/25839/2026	STATE OF ODISHA NILIMA ACHARYA VS	LAXMAN PRADHAN VS	// SAHID NAGAR P.S. /282 /2026 ()	AOD20240000968C202600026
144	D-CRLMP/25841/2026	STATE OF ODISHA DAITARY SAHU @ DAITYARI SAHU VS	ARJUNA CHARANA BEHERA VS	// //0 ()	
145	D-CRLMP/25842/2026	STATE OF ODISHA JANMNJAYA SAHANI VS	ASHIS KUMAR MISHRA VS	// //0 ()	
146	D-CRLMP/25846/2026	THE STATE OF ODISHA RAJASHREE MOHAPATRA VS	AKSHAYA KUMAR SUBUDHI VS	// //0 ()	
147	D-CRLMP/25854/2026	STATE OF ODISHA SUSMITA KHANDA VS	PABITRA KUMAR DUTTA VS	// //0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/25882/2026	JAYA KUMAR SAHU VS STATE OF ODISHA	ABHAY KUMAR SWAIN VS	/ /0 0 //	
149	D-CRLMP/25896/2026	SYAMALENDU MOHANTY VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAGIRI P.S. /475 /2015 0 //	AOD20240000581C202600094
150	D-CRLMP/25906/2026	DR. KALI PRASAD BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 0 //	
151	D-CRLMP/25908/2026	SUMITRA DAS VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 0 //	
152	D-CRLMP/25911/2026	SADHURAM GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 0 //	
153	D-CRLMP/25912/2026	SWAPNA SARUP PANDA VS STATE OF ODISHA	ANUPAM DASH VS	/ /0 0 //	
154	D-CRLMP/25929/2026	PRASHANT KUMAR PARIDA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	/ /0 0 //	
155	D-CRLMP/25933/2026	DR. PRIYADARSHI NAYAK VS STATE OF ODISHA	PRAGYAN NALINI NAYAK VS	/ /0 0 //	
156	D-CRLMP/25956/2026	PANKAJ PATTNAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 0 //	
157	D-CRLMP/25961/2026	TRUPTI RANI DAS VS THE SECRETARY, DEPARTMENT OF HOME	PRAVAT KUMAR MOHANTY VS	/ /0 0 //	
158	D-CRLREV/25898/2026	NIHAR RANJAN SETHY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /60 /2026 0 //	
159	D-CRLREV/25899/2026	PANKAJ BEHERA	SAROJ KUMAR DASH	TOMANDO /257 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLREV/25903/2026	PURUSHOTTAM SAHOO	BHABANI SHANKAR DASPARIDA	CUTTACK VIGILANCE /32 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
161	D-CRLREV/25919/2026	PRAMOD KUMAR SAHOO	PRADIPTA BEURA	//	AOD20220004020C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLREV/25935/2026	RAJESH BALIARSINGH	TAPAS KUMAR PRAHARAJ	JEYPORE TOWN /206 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/25939/2026	RAJ KISHORE PARIDA	ANUP KUMAR PATTNAIK	BHUBANESWAR VIGILANCE /1 /2022	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
164	D-CRLREV/25970/2026	SANJUKTA GARTIA	BYOMOKESH SAHOO	//0	
		VS	VS	()	
		ANANTA MEHER		//	
165	D-CRLREV/25993/2026	PREMANANDA PANI BHARJYA@PREMANANDA PANI	PRANAY KUMAR MAHARAJ	LAXMISAGAR P.S. /381 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-EXP/40099/2026	HARIHARA MALLIK	MOHIT KUMAR PATI	//	AOR20220001535C202600252
		VS	VS	()	
		BHASKAR JYOTI SARMA ADDITIONAL CHIEF SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT ODISHA			
167	D-EXP/40110/2026	RABINDRA KUMAR KAR	MOHIT KUMAR PATI	//	AOR20220001535C202600251
		VS	VS	()	
		BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPTT.			
168	D-EXP/40111/2026	BIJAYA KUMAR MISHRA	MOHIT KUMAR PATI	//	AOR20220001535C202600253
		VS	VS	()	
		BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPTT.			
169	D-FAO/40112/2026	PRAVAKAR BEHERA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		DRAUPADI BEHERA		//	
170	D-FAO/40141/2026	SUNDARI DAS	PRASANNA KUMAR RATH	//	
		VS	VS	()	

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171	D-FAO/40174/2026	TIKILATA DAS UNITED INDIA INSURANCE CO.LTD., CUTTACK VS	SANTOSH KUMAR MOHANTY VS	// // 0	
172	D-FAO/40233/2026	ASHOK KUMAR BOITAI PRAFULLA MUDULI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600133
173	D-FAO/40235/2026	STATE OF ODISHA SUBHASHREE PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600134
174	D-FAO/40236/2026	STATE OF ODISHA BHANUPRATAP NARENDRA SINGH BURMA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600137
175	D-FAO/40239/2026	STATE OF ODISHA SAMIR RANJAN KHATOI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600135
176	D-FAO/40241/2026	STATE OF ODISHA PRASAN KUMAR RATH VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600136
177	D-GUAP/40121/2026	STATE OF ODISHA SURAJ KUMAR SAHU VS	SWAGAT KUMAR SAHU VS	// // 0	AOR20220004593C202600038
178	D-GUAP/40302/2026	SANDHYA RANI RATH SATYABHAMA RAY VS	SOU MI DAS VS	// // 0	
179	D-ITA/40303/2026	SRIMATI SASMITA NAYAK @ BEHURIA M/S. RELIABLES SECURITY AND INTELLIGENCE SERVICES PRIVATE LTD., CUTTACK VS	ROOBS MOHANTA RATH VS	// // 0	
180	D-LAA/40109/2026	INCOME TAX OFFICER, CUTTACK SPECIAL LAND ACQUISITION OFFICER, TALCHER BIDDYOTI RANJAN DAS, AICIA PROJECT, TALCHER VS	MONOGATA RANJAN DAS, AICIA VS	// // 0	LOD20240000172C202600286
181	D-MACA/40061/2026	HARI @ HARIHARA BISWAL CHANDRAKANTI TADA VS	BISHNU BRATA SINHA VS	// // 0	
		IRFAN SHAIKH		//	

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182	D-MACA/40071/2026	ORIRNTAL INSURANCE COMPANY LTD., BHUBANESHWAR VS JANAKI SAHOO	SWADITA MOHANTY VS PRASANNA KUMAR MISHRA	// 0 //	
183	D-MACA/40113/2026	MANAGING DIRECTOR, B. RAMANAIAH CONSTRUCTION VS MANOJ SABAR	PRASANNA KUMAR MISHRA VS DANUP KUMAR PATTNAIK	// 0 //	AOD20260000093C202600056
184	D-MACA/40237/2026	M/S BAJAJ ALLAINZ GENERAL INSURANCE CO. LTD VS PRASANJIT SAHOO	DANUP KUMAR PATTNAIK VS MANMAYA KUMAR DASH	// 0 //	
185	D-MATA/40114/2026	SANTOSHI MAHAPATRO VS MANOJ KUMAR MAHAPATRA	MANMAYA KUMAR DASH VS DIPTI RANJAN BHOKTA	// 0 //	AOR20220004309C202600044
186	D-MATA/40349/2026	SASWAT KUMAR MISHRA VS MAMINI DASH	DIPTI RANJAN BHOKTA VS PRAVAT KUMAR MOHANTY	// 0 //	
187	D-RPFAM/40338/2026	MILAN PATTNAIK VS NAMRATA PRADHAN	PRAVAT KUMAR MOHANTY VS KALPATARU MISHRA	// 0 //	
188	D-RSA/40074/2026	GAMBALI JANARDAN RAO VS SARITA RAY@SHABNAM@BUDHHI	KALPATARU MISHRA VS MALAYA KUMAR MISHRA	// 0 //	
189	D-RSA/40278/2026	SESHADEB BEURA VS ANTARYAMI PATTNAYAK	MALAYA KUMAR MISHRA VS SATYA SUNDAR KANUNGO	// 0 //	
190	D-TRP(C)/40209/2026	SHAMIM CHOWDHURY VS NIRUPAMA SWAIN	SATYA SUNDAR KANUNGO VS SARASWATI SENAPATI	// 0 //	
191	D-TRP(C)/40212/2026	GAHADI KANDHA VS TUNA KANDHA	SARASWATI SENAPATI VS ASWINI KUMAR DASH	// 0 //	
192	D-TRPCRL/25860/2026	MD. ARIF KHAN VS SAMEERA KHATOON	ASWINI KUMAR DASH VS AISHWARYA DASH,A.S.C	BARBIL /93 /2025 0 //	
193	D-WA/40116/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202600290

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		VS	VS	0	
		KULAMANI BARAL		//	
194	D-WA/40295/2026	PRATIVA NAYAK	SANATAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WA/40306/2026	ADDITIONAL CHIEF SECRETARY TO REVENUE AND DISTRICT MANAGEMENT DEPT		//	LOD20240000172C202600287
		VS	VS	0	
		KULAMANI BARAL		//	
196	D-WP(C)/40033/2026	SURESH KUMAR BEHERA	SAROJ KUMAR PADHY	//	
	WP(C)/27350/2026	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/40034/2026	SYED SHAMSHER ALI	AVIJIT PATNAIK	//	
	WP(C)/27361/2026	VS	VS	0	
		UCO BANK, BHUBANESWAR MAIN BRANCH, BHUBANESWAR		//	
198	D-WP(C)/40036/2026	DEBASIS SAHOO	ATUL TRIPATHY	//	
	WP(C)/27354/2026	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/40037/2026	SUBHRAJIT BHUYAN	SALYADU ANIL KUMAR DORA	//	
		VS	VS	0	
		UNION OF INDIA		//	
200	D-WP(C)/40038/2026	ASHOK KUMAR SAHU	SALYADU ANIL KUMAR DORA	//	
		VS	VS	0	
		UNION OF INDIA		//	
201	D-WP(C)/40039/2026	MAMATA ROUT	SALYADU ANIL KUMAR DORA	//	
		VS	VS	0	
		UNION OF INDIA		//	
202	D-WP(C)/40040/2026	CHAITANYA BEHERA	SALYADU ANIL KUMAR DORA	//	
		VS	VS	0	
		UNION OF INDIA		//	
203	D-WP(C)/40041/2026	NARENDRA KUMAR PANIGRAHI	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/40042/2026	ANANTA KUMAR BARIK	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	

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205	D-WP(C)/40043/2026	STATE OF ODISHA ANKITA BHOI VS	CHANDAN KUMAR SAHOO VS	// // 0	
206	D-WP(C)/40044/2026	STATE OF ODISHA SARAT CHANDRA ROUL VS	CHANDAN KUMAR SAHOO VS	// // 0	
207	D-WP(C)/40045/2026	STATE OF ODISHA BUDHI SAHOO VS	GANESH PRASAD SAMAL VS	// // 0	
208	D-WP(C)/40047/2026	STATE OF ODISHA DURGA PRASAD PANDA VS	ABHIJIT DAS VS	// // 0	
209	D-WP(C)/40048/2026	AUTHORIZED OFFICER, ODISHA GRAMEEN BANK, SAMBALPUR SUSANTA KUMAR SAHOO VS	KABIRAJ PRADHAN VS	// // 0	
210	D-WP(C)/40049/2026	STATE OF ODISHA PRASANTA PRADHAN VS	GANESH PRASAD SAMAL VS	// // 0	
211	D-WP(C)/40050/2026	STATE OF ODISHA MAA LAXMI SHG, SAMBALPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
212	D-WP(C)/40051/2026	STATE OF ODISHA MAA ASHAPURA SHG, SAMBALPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
213	D-WP(C)/40053/2026	STATE OF ODISHA INDIRAGANDHI SHG, SAMBALPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
214	D-WP(C)/40054/2026	STATE OF ODISHA RADHAKRUSHNA SHG, SAMBALPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
215	D-WP(C)/40055/2026	STATE OF ODISHA OMM BABA MANI SHG, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/40056/2026	MAA METAKANI SHG, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
217	D-WP(C)/40057/2026	SHIREDI SAI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
218	D-WP(C)/40058/2026	ADISHAKTI SHG, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
219	D-WP(C)/40059/2026	MAA BANKESWARI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
220	D-WP(C)/40060/2026	MAA KHICHEKESWARI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
221	D-WP(C)/40062/2026 WP(C)/27427/2026	MANDAKINI ROUT VS STATE OF ODISHA	MD.GOLAM MADANI VS	// 0 //	
222	D-WP(C)/40065/2026	BIJAY KUMAR GUMNAMSINGH VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
223	D-WP(C)/40067/2026	RAJESH SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
224	D-WP(C)/40068/2026 WP(C)/27400/2026	MADU NAIDU VS ODISHA GRAMMEN BANK, JAGAMARA, BHUBANESWAR	LALIT KUMAR MAHARANA VS	// 0 //	
225	D-WP(C)/40069/2026	RANJIT BEHERA VS STATE OF ODISHA	SWETA PATNAIK VS	// 0 //	
226	D-WP(C)/40070/2026	DR.AMRUTA PRITAM MISHRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
227	D-WP(C)/40072/2026	LAXMIPRIYA SWAIN	KALPATARU MISHRA	//	

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		VS	VS	0	
		PHOENIX ARC PVT.LTD., MUMBAI		//	
228	D-WP(C)/40073/2026	JYOTSHNARANI MOHAPATRA	JEEVANJYOTI MOHANTY	//	
		VS	VS	0	
		PRIYANKA PRIYADARSHINI JENA		//	
229	D-WP(C)/40075/2026	MD SABIR	BADRINARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/40076/2026	DEBRAJ ADABARIA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		GENERAL MANAGER, SBI GENERAL INSURANCE COMPANY LTD., MUMBAI		//	
231	D-WP(C)/40079/2026	NURSINGHA BAL	SWAPNIL ROY	//	AOR20220001600C202600246
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/40080/2026	BIBHU PADARBINDA SAMANTARAY	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		OSRTC(BOARD), BHUBANESWAR		//	
233	D-WP(C)/40081/2026	MANAS RANJAN SAHOO	PRASANTA KUMAR SAHOO	//	AOR20220001411C202600003
		VS	VS	0	
		SARDHANJALI SAHOO		//	
234	D-WP(C)/40082/2026	LAXMIDHAR NAYAK	SWAPNIL ROY	//	AOR20220001600C202600245
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/40083/2026	BHABAGRAHI SAHOO	SWAPNIL ROY	//	AOR20220001600C202600243
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/40084/2026	PRAFULLA KUMAR BEHERA	ABHIJIT DAS	//	AOR20220001788C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/40086/2026	AYOUSHNA PANIGRAHI	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/40087/2026	ANJALI MANDAL	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600223
		VS	VS	0	

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239	D-WP(C)/40089/2026	STATE OF ODISHA LIPSITA SAHU VS NITIN KUMAR NAYAK	MAHADEV SAHU VS	// // 0 //	AOR20220002238C202600026
240	D-WP(C)/40090/2026	MADAN MOHAN MOHARANA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600244
241	D-WP(C)/40091/2026	S.K SABIR ALI VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202600029
242	D-WP(C)/40092/2026	BALARAM TRIPATHY VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //	AOD20240000311C202600067
243	D-WP(C)/40093/2026	AMAR KUMAR SINGH VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //	AOD20240000311C202600068
244	D-WP(C)/40096/2026	PRABODH KUMAR BHUYAN VS STATE OF ODISHA	RASHMI RANJAN DAS VS	// 0 //	
245	D-WP(C)/40097/2026	SABURI HOSPITAL PVT LTD VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	AOD20260000117C202600054
246	D-WP(C)/40098/2026	RAM KRISHNA MAHARANA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //	
247	D-WP(C)/40104/2026	RAJKISHORE PRADHAN VS SUPERINTENDENT OF POLICE, CUTTACK	RAJAKISHORE SAHOO VS	// 0 //	
248	D-WP(C)/40105/2026	KAILASH CHANDRA PATTANAIAK VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	
249	D-WP(C)/40106/2026	SANJUKTA SAHOO VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //	

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250	D-WP(C)/40107/2026	LADU KISHORE SAHU VS SUPERINTENDENT KORAPUT CIRCLE, KORAPUT	DEBRAT SETHY VS ASSOCIATION OF SKILL PARTNERS, BHUBANESWAR	// 0 //	
251	D-WP(C)/40108/2026	UNION OF INDIA KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	AMIT PATTNAIK VS NIHAL RATH	// 0 //	
252	D-WP(C)/40119/2026	JANHABI BRAHMA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS KRISHNA CHANDRA SAHU	// 0 //	
253	D-WP(C)/40120/2026	SUSAMA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS KRISHNA CHANDRA SAHU	// 0 //	
254	D-WP(C)/40122/2026	SHAIKH ISHAQ AHMED VS STATE OF ODISHA	NIHAL RATH VS KRISHNA CHANDRA SAHU	// 0 //	
255	D-WP(C)/40123/2026	BILASINEE BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS KRISHNA CHANDRA SAHU	// 0 //	
256	D-WP(C)/40125/2026	MANOJ KUMAR JENA VS STATE OF ODISHA	PRATAP NAIK VS KRISHNA CHANDRA SAHU	// 0 //	
257	D-WP(C)/40127/2026	ANIL KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS KRISHNA CHANDRA SAHU	// 0 //	
258	D-WP(C)/40128/2026	NITIN KAPOOR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ABHAY KHANDELWAL VS KRISHNA CHANDRA SAHU	// 0 //	
259	D-WP(C)/40129/2026 WP(C)/27431/2026	DR.RASHMIKANTA SETHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS KRISHNA CHANDRA SAHU	// 0 //	
260	D-WP(C)/40131/2026	JANA SMALL FINANCE BANK LIMITED, KHORDHA	BIBHUTI BHUSAN SWAIN	//	
261	D-WP(C)/40132/2026			//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/40134/2026	PRADIPTA KUMAR MOHANTY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/40135/2026	GHANASHYAM SAHU	SWAPNIL ROY	//	AOR20220001600C202600220
		VS	VS	0	
		COLLECTOR, JHARSUGUDA		//	
264	D-WP(C)/40137/2026	ELINA BALABANTRAY	DHANANJAYA MUND	//	AOR20220001492C202600202
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/40138/2026	BANALATA OJHA	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/40139/2026	M/S TRIBENI ENGINEERS, KENDUJHAR	SUBHASIS PANDA	//	
		VS	VS	0	
		THE COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR		//	
267	D-WP(C)/40140/2026	TUNIBALA SAHU	SANDHYARANI PANI	//	AOR20230000010C202600136
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/40142/2026	RASHMITA BHATTACHARYA	TRILOCHAN DASH	//	AOD20260000493C202600005
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/40143/2026	SATYA SANKAR MOHANTY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/40144/2026	M/S SURYAPRAVA	LALITENDU MISHRA	//	AOR20220001610C202600071
		VS	VS	0	
		THE DIRECTOR, INFORMATION AND PUBLIC RELATION DEPARTMENT, GOVT OF ODISHA		//	
271	D-WP(C)/40145/2026	SUNIL KUMAR MOHANTY	CHITRASEN PARIDA	//	AOD20240000796C202600024
		VS	VS	0	
		STATE TAX OFFICER, CT AND GST, KENDRAPADA CIRCLE		//	
272	D-WP(C)/40146/2026	BIRANCHI NARAYAN PAIKARAY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/40147/2026	STATE OF ODISHA SURENDRA SAHOO VS	SHASHI BHUSAN JENA VS	// // 0	
274	D-WP(C)/40148/2026	STATE OF ODISHA BHARAT BHUSAN DHAL VS	KAIBALYA PANDA VS	// // 0	
275	D-WP(C)/40149/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BHUBANESWAR BHAGIRATHI DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
276	D-WP(C)/40150/2026	STATE OF ODISHA MANAS RANJAN JENA VS	SHASHI BHUSAN JENA VS	// // 0	
277	D-WP(C)/40151/2026 WP(C)/27408/2026	STATE OF ODISHA SMRUTI RANJAN KAR VS	JAYDEEP PAL VS	// // 0	
278	D-WP(C)/40152/2026	STATE OF ODISHA BHABAGRAHI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
279	D-WP(C)/40153/2026	STATE OF ODISHA PADMINI SAHOO VS	SHASHI BHUSAN JENA VS	// // 0	
280	D-WP(C)/40154/2026	STATE OF ODISHA NRUSINGH PRASAD DASH VS	KRISHNA CHANDRA SAHU VS	// // 0	
281	D-WP(C)/40155/2026	STATE OF ODISHA BABAJI SETHY VS	RAMAKANTA PANDA VS	// // 0	
282	D-WP(C)/40157/2026	STATE OF ODISHA NARAYANA PADHY VS	JYOTI RANJAN KAR VS	// // 0	
283	D-WP(C)/40158/2026	STATE OF ODISHA NARAYANA PADHY VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// // 0 //	

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284	D-WP(C)/40159/2026	SHABNAM KHATUN	SAMVIT MOHANTY	//	
	WP(C)/27429/2026	VS	VS	0	
		STATE OF ODISHA		//	
285	D-WP(C)/40162/2026	INDRAJIT BADHEI	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
286	D-WP(C)/40164/2026	RAMESH CHANDRA PADHAN	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
287	D-WP(C)/40165/2026	BATANI SUDAM	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
288	D-WP(C)/40168/2026	SADANANDA TRIPATHY	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
289	D-WP(C)/40171/2026	PANCHANANA PANIGRAHI	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
290	D-WP(C)/40172/2026	BANA @ GHANA PATRA	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
291	D-WP(C)/40173/2026	YAJNASENI BISWAL	ARUN KUMAR PATRA	//	AOD20240000516C202600044
		VS	VS	0	
		STATE OF ODISHA		//	
292	D-WP(C)/40175/2026	PRASANA KUMAR MISHRA	JAMINI KANTA BHUYAN	//	AOR20220001297C202600201
		VS	VS	0	
		THE COMMISSIONER CONSOLIDATION BOARD OF REVENUE, ODISHA ,CUTTACK		//	
293	D-WP(C)/40176/2026	HARIHAR DAS	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600050
		VS	VS	0	
		SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI		//	
294	D-WP(C)/40177/2026	BANA@GHANA PATRA	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
295	D-WP(C)/40178/2026	MANAGING COMMITTEE OF PUROHIT JANARDANA SUDYAPATI, SUNAKHALA, GANJAM	SUDYAPATI, SUNAKHALA, GANJAM	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/40179/2026	SUSANTA KUMAR NAYAK	MAHESWAR MOHANTY	//	
		VS	VS	0	
		INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK		//	
297	D-WP(C)/40180/2026	M/S AMBICA STONE CRUSHER, RAYAGADA	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/40181/2026	KAIBARTA GOUD	ASIT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/40182/2026	AKHAYA KUMAR BEHERA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK		//	
300	D-WP(C)/40183/2026	HASINA BIBI	SUBASH CHANDRA SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/40184/2026	DEBENDRA PRASAD SAHU	SATYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/40185/2026	MANORANJAN DAS	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/40186/2026	DILLIP KUMAR BARAL	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/40188/2026	PRAKALPA, KENDUJHAR	SOUMYA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
305	D-WP(C)/40189/2026	SUDHIR RANJAN MOHAPATRA	AUROVINDA MOHANTY	//	
		VS	VS	0	
		REGISTRAR CIVIL COURT, JAGATSINGHPUR		//	
306	D-WP(C)/40190/2026	RUPALI HARIJAN	SUMANTA BHUYAN	//	
		VS	VS	0	

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307	D-WP(C)/40192/2026	STATE OF ODISHA ROYAL TRADERS, PURI VS	RAKESH BEHERA VS	// // 0	
308	D-WP(C)/40193/2026	STATE OF ODISHA BABA MALESWARSELF HELP GROUP, KENDRAPARA	ABHABANI SAMAL VS	// // 0	
309	D-WP(C)/40194/2026	STATE OF ODISHA BALUNKESWAR PRADHAN VS	SANGRAM JENA VS	// // 0	
310	D-WP(C)/40196/2026	STATE OF ODISHA DIPIKA BHOI VS	MIHIR KANTA RATH VS	// // 0	
311	D-WP(C)/40197/2026	STATE OF ODISHA SMARANIKA SAHOO VS	PRASANTA KUMAR JENA VS	// // 0	
312	D-WP(C)/40198/2026	STATE OF ODISHA UNION OF INDIA VS	MILLON KUMAR VS	// // 0	
313	D-WP(C)/40199/2026	SANJAY KUMAR BEHERA TAPAS KUMAR JENA VS	RAMA CHANDRA JENA VS	// // 0	
314	D-WP(C)/40200/2026	STATE OF ODISHA ARTATRANA SURESH VS	ANAM CHARAN PANDA VS	// // 0	
315	D-WP(C)/40201/2026	STATE OF ODISHA SASMITA MUKHI VS	PRASANTA KUMAR JENA VS	// // 0	
316	D-WP(C)/40202/2026	STATE OF ODISHA SRUSTIDHAR DAS VS	RAMA CHANDRA JENA VS	// // 0	
317	D-WP(C)/40203/2026	STATE OF ODISHA M/S. SAI BUILDERS, ROURKELA VS	MADHAB LAL AGARWAL VS	// // 0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	

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318	D-WP(C)/40204/2026	MANGAL MAJHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
319	D-WP(C)/40206/2026	KEDAR SINGH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
320	D-WP(C)/40207/2026	RAKESH KIRTANIA VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //	
321	D-WP(C)/40208/2026	LAXMI KANTA NAYAK VS ODISHA STATE WARE HOUSING CORPORATION, BHUBANESWAR	RUDRA NARAYAN PARIJA VS	// 0 //	
322	D-WP(C)/40210/2026	ARUN KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
323	D-WP(C)/40211/2026	SUSAMA CHAND VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
324	D-WP(C)/40215/2026	RAJIB RANJAN MAHANANDA VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //	
325	D-WP(C)/40216/2026	RAJU MINZ VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
326	D-WP(C)/40218/2026	RASHMIREKHA SAMAL VS JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	BISWAJIT NAYAK VS	// 0 //	
327	D-WP(C)/40220/2026	SAUMYA RANJAN MUDULI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
328	D-WP(C)/40221/2026	RATAN KUMAR MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
329	D-WP(C)/40223/2026	M/S.ROUTRAY DEVELOPERS, BHUBANESWAR	ISHWAR MOHANTY	//	

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		VS	VS	0	
		UNION OF INDIA		//	
330	D-WP(C)/40224/2026	M/S ATULYA MINERALS, KEONJHAR	SUNIL MISHRA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR		//	
331	D-WP(C)/40226/2026	SUDHAKAR DAS	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/40227/2026	KARUNAKAR NANDA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/40228/2026	MADHUSMITA MOHAPATRA	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/40229/2026	M/S ATULYA MINERALS, KEONJHAR	SUNIL MISHRA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR		//	
335	D-WP(C)/40230/2026	NITAI CHARAN NAIK	PRASANTA KUMAR JOSHI	//	AOR20230000684C202600012
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/40231/2026	RASMI PATRA	RAJIB LOCHAN PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/40232/2026	MAHESWAR DAS	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/40234/2026	MADHUSMITA MOHAPATRA	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/40238/2026	DULAL BAROI	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/40240/2026	MANAGING COMMITTEE OF ZILLANASI PANCHAYAT, KUNDAKUNDA, SINGHPUR	RUNISH KUNDU, SINGH	//	
		VS	VS	0	

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341	D-WP(C)/40244/2026	STATE OF ODISHA SWARNALATA PATRA VS	SUKANTA KUMAR MISHRA VS	// // 0	
342	D-WP(C)/40245/2026	STATE OF ODISHA RAMAKANTA MOHAPATRA VS	SIVA SANKAR CHAINI VS	// // 0	
343	D-WP(C)/40246/2026	STATE OF ODISHA SUCHISMITA MISHRA VS	RUCHI RAJGARHIA VS	// // 0	
344	D-WP(C)/40247/2026	STATE OF ODISHA MANAGING COMMITTEE OF BHAGABATI VIDYAPITH, KUNUR VS	KUNUR KUMAR SWAIN VS	// // 0	
345	D-WP(C)/40248/2026	STATE OF ODISHA ANITA NAG VS	SUKANTA KUMAR MISHRA VS	// // 0	
346	D-WP(C)/40249/2026	STATE OF O BINODINI DASH VS	SABYASACHI MISHRA VS	// // 0	
347	D-WP(C)/40250/2026	TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, CUTTACK SUNANDA SATAPATHY VS	RANJAN KUMAR NAYAK VS	// // 0	
348	D-WP(C)/40251/2026	STATE OF ODISHA DHIRMANI BAG VS	MANOJ KUMAR MOHANTY VS	// // 0	
349	D-WP(C)/40252/2026	STATE OF ODISHA BUDHIMAN BEHERA VS	PRAMOD RANJAN BEHERA VS	// // 0	
350	D-WP(C)/40253/2026	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK MANAGING COMMITTEE OF PATITAPABAN HIGH SCHOOL, KUMATISWAPUR VS	SCHOL, KUMATISWAPUR VS	// // 0	
351	D-WP(C)/40254/2026	STATE OF ODISHA BAIJAYANTI GIRI VS	SUKANTA KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/40256/2026	MINATI MOHAPATRA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS STATE OF ODISHA	// 0 //	
353	D-WP(C)/40257/2026	ABHAY KUMAR PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PANI VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/40258/2026	UMAKANTA BARIK VS THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, UCO BANK, BALASORE	CHANDRAKANTA NAYAK VS THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, UCO BANK, BALASORE	// 0 //	
355	D-WP(C)/40260/2026	DIPAK KUMAR BAGHA VS STATE OF ODISHA	ASISH KUMAR RAY VS STATE OF ODISHA	// 0 //	AOD20230000467C202600049
356	D-WP(C)/40261/2026	MANAGING COMMITTEE OF SRI BATAMAHAPURUS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
357	D-WP(C)/40262/2026	MINA RANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
358	D-WP(C)/40264/2026	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS STATE OF ODISHA	// 0 //	
359	D-WP(C)/40265/2026	SHANTILATA DHARUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
360	D-WP(C)/40266/2026	PRAVAT GURU VS STATE OF ODISHA	SUBASH CHANDRA PANI VS STATE OF ODISHA	// 0 //	
361	D-WP(C)/40267/2026	HRUSIKESH MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
362	D-WP(C)/40269/2026	PUJARANI PATRA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/40270/2026	PRAKASH KUMAR ROUT	SUKANTA KUMAR MISHRA	//	

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364	D-WP(C)/40272/2026	VS ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD., BHUBANESWAR MANAGING COMMITTEE OF BISWABHARATI BIDYAPURNA, KUMAR SWAIN	VS AKSHAYA KUMAR SUBUDHI	0 // //	
365	D-WP(C)/40273/2026	VS STATE OF ODISHA PURNA CHANDRA JENA	VS AKSHAYA KUMAR SUBUDHI	0 // //	
366	D-WP(C)/40274/2026	VS STATE OF ODISHA DCB BANK LIMITED, MUMBAI	VS RAMACHANDRA PANIGRAHY	0 // //	
367	D-WP(C)/40275/2026	VS STATE OF ODISHA KIRTAN PRADHAN	VS JYOTIRMAYA SAHOO	0 // //	
368	D-WP(C)/40276/2026	VS STATE OF ODISHA M/S DASADEVI SAW MILL, PURI	VS GYANA RANJAN NAYAK	0 // //	
369	D-WP(C)/40277/2026	VS STATE OF ODISHA PURNA CHANDRA MAHARANA	VS SHIBANI SHANKAR PRADHAN	0 // //	
370	D-WP(C)/40279/2026	VS STATE OF ODISHA RAMESH PRADHAN @ RUSIA PRADHAN	VS JYOTIRMAYA SAHOO	0 // //	
371	D-WP(C)/40280/2026	VS STATE OF ODISHA PRAKASH CHANDRA PARIDA	VS SANGRAM JENA	0 // //	
372	D-WP(C)/40281/2026	VS STATE OF ODISHA BISWAJIT SAHOO	VS SUKANTA KUMAR DALAI	0 // //	AOD20240000306C202600142
373	D-WP(C)/40282/2026	VS STATE OF ODISHA M/S QUBESYS TECHNOLOGIES PVT LTD	VS KAJAL SAHOO	0 // //	AOR20220001613C202600088
374	D-WP(C)/40283/2026	VS COMMISSIONER (APPEALS) CGST, CENTRAL EXCISE AND CUSTOMS BIPLAB PAIK	VS DURGESH NARAYAN RATH	0 // //	AOR20220001583C202600233

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375	D-WP(C)/40284/2026	STATE OF ODISHA AJAYA PRADHAN VS	JYOTIRMAYA SAHOO VS	// // 0	
376	D-WP(C)/40285/2026	STATE OF ODISHA BHAGYASHREE TARAI VS	MANORANJAN PADHI VS	// // 0	
377	D-WP(C)/40286/2026	STATE BANK OF INDIA, KHURDA SAHIL KUMAR PANDEY VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
378	D-WP(C)/40287/2026	PRASHANT LOKHANDE SANGEETA MURMU VS	LAXMI PRASAD DWIVEDY VS	// // 0	
379	D-WP(C)/40288/2026	STATE BANK OF INDIA, MUMBAI NARENDRA KUMAR RAY CHOUDHURY VS	SAMIR KUMAR MISHRA VS	// // 0	
380	D-WP(C)/40289/2026	COMMISSIONER, CONSOLIDATION, BHUBANESWAR MANAGING COMMITTEE OF INDIRA GANDHI GIRLS SCHOOL, KUNTA VS	SHUBHAM KUMAR KHUNTIA VS	// // 0	
381	D-WP(C)/40290/2026	STATE OF ODISHA GANESWAR BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
382	D-WP(C)/40291/2026	STATE OF ODISHA CHITRASEN SUNDARAY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
383	D-WP(C)/40292/2026	STATE OF ODISHA SAYED RAJAB ALLI VS	KAUSHAL HUSSAIN VS	// // 0	
384	D-WP(C)/40293/2026	STATE OF ODISHA SUVENDU PRUSTY VS	JAJATI KESHARI KHUNTIA VS	// // 0	
385	D-WP(C)/40296/2026	STATE OF ODISHA DNA MINERALS PVT LTD., ROURKELA VS	ABHISEK AGARWAL VS	// // 0	
		ODISHA MINING CORPORATION LTD(OMC), BHUBANESWAR		//	

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386	D-WP(C)/40297/2026	ARUNI STONE CRUSHER PRIVATE LIMITED, JAJPURSOURMYA RANJAN MOHANTY VS STATE OF ODISHA	VS	// 0 //	
387	D-WP(C)/40299/2026	SAYED AZAD RAJAYEE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
388	D-WP(C)/40300/2026	MADHUSUDAN JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
389	D-WP(C)/40301/2026	ALOK MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
390	D-WP(C)/40304/2026	SUDHANSU SEKHAR KHADAGRAY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
391	D-WP(C)/40305/2026	BIJAYALAXMI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
392	D-WP(C)/40307/2026	SIDHA BARAHI SEEDS AGENCY, GANJAM VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	
393	D-WP(C)/40308/2026	UMAKANTA JENA VS UNION OF INDIA	PRAFULLA CHANDRA DAS VS	// 0 //	
394	D-WP(C)/40309/2026	SHYAM SUNDAR DAS VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //	
395	D-WP(C)/40310/2026	KAJAL GOCHHAYAT VS STATE OF ODISHA	RAGHUNATH SINGH VS	// 0 //	
396	D-WP(C)/40311/2026	PRADIPTA KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
397	D-WP(C)/40312/2026	SANKARA SURIBABU	DURGESH NARAYAN RATH	//	AOR20220001583C202600235

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/40313/2026	MAA GHATAGAON SHG, GANJAM	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/40314/2026	BISWAJIT SAHOO	SUKANTA KUMAR DALAI	//	AOD20240000306C202600143
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/40315/2026	URMILA MAHARANA	HAREKRUSHNA MALIK	//	
		VS	VS	0	
		DISTRICT MAGISTRATE-CUM-COLLECTOR, KENDRAPARA		//	
401	D-WP(C)/40316/2026	MANAGING COMMITTEE OF BARDA HIGH SCHOOL, KUNTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/40317/2026	BIJOY KUMAR MAJHI	Amit Kumar Saa	//	AOR20220001583C202600234
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/40318/2026	NABA KUMAR KATAKIA	Dr. Binoda Kumar Mishra	//	AOR20220001616C202600055
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/40319/2026	RINA BEHERA	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		ODISHA REAL ESTATE REGULATORY AUTHORITY (ORERA), BHUBANESWAR		//	
405	D-WP(C)/40320/2026	SUBRAT KUMAR ROUT @ BABULI KUMAR ROUT	CHANDAN KUMAR DHALL	//	
		VS	VS	0	
		UNION OF INDIA		//	
406	D-WP(C)/40321/2026	PARAMANANDA PATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/40322/2026	BAJRANGABALI SHG, GANJAM	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/40323/2026	GANESH PADHAN	SAROJ KUMAR MISHRA	//	
		VS	VS	0	

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409	D-WP(C)/40324/2026	STATE OF ODISHA MANORAMA DASH VS	BANAMALI SAHOO VS	// // 0	
410	D-WP(C)/40325/2026	STATE OF ODISHA BHAGABAN BEHERA VS	NIRANJAN PANDA VS	// // 0	
411	D-WP(C)/40326/2026	STATE OF ODISHA RANJA MOHANTA VS	SRINIBAS MOHANTY VS	// // 0	
412	D-WP(C)/40327/2026	TAPAN KUMAR SINGH BHUBAN CHANDRA BEHERA VS	SHAKTI SEKHAR VS	// // 0	
413	D-WP(C)/40328/2026	STATE OF ODISHA MAA MANGALA SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
414	D-WP(C)/40329/2026	STATE OF ODISHA BISWAJIT SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202600144
415	D-WP(C)/40330/2026	STATE OF ODISHA MANAS RANJAN BISOI VS	NITYANANDA BEHURIA VS	// // 0	
416	D-WP(C)/40331/2026	STATE OF ODISHA HIRANMAY PAIK VS	Amit Kumar Saa VS	// // 0	AOR20220001583C202600236
417	D-WP(C)/40332/2026	STATE OF ODISHA M/S.MAA SANTOSHI TRADERS, SUNDERGARH VS	JANMEAJAYA DASH VS	// // 0	
418	D-WP(C)/40333/2026	THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK SUSHANTA GAJENDRA SINGH VS	SUBHADUTTA ROUTRAY VS	// // 0	
419	D-WP(C)/40334/2026	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/40335/2026	B.DANDAPANI PATRO VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS VS	// 0 //	
421	D-WP(C)/40337/2026	BINAPANI GIRI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
422	D-WP(C)/40339/2026	MANAGING COMMITTEE OF SARASUDA HIGH SCHOOL, KALAHANDIGIRI VS STATE OF ODISHA	CHINMAY KUMAR SWAIN VS VS	// 0 //	
423	D-WP(C)/40340/2026	BHAGABATISWAIN SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
424	D-WP(C)/40341/2026	SHANTILATA DEY VS GOURAHARI DEY	AMIT PRASAD BOSE VS VS	// 0 //	
425	D-WP(C)/40342/2026	BISWAMANU NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
426	D-WP(C)/40343/2026	MANAGING COMMITTEE OF GYAN PATTANAIK HIGH SCHOOL, KALAHANDIGIRI VS STATE OF ODISHA	RUSANDI KUMAR SWAIN VS VS	// 0 //	
427	D-WP(C)/40344/2026	SURESH CHANDRA BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS VS	// 0 //	
428	D-WP(C)/40345/2026	SUNITA MEHER VS STATE OF ODISHA	SASWATI MOHAPATRA VS VS	// 0 //	
429	D-WP(C)/40346/2026	GAYATRIDEVI AGARWAL VS STATE BANK OF INDIA, RECOVERY BRANCH, CUTTACK	SUNKURU SUDHAKAR RAO VS VS	// 0 //	
430	D-WP(C)/40347/2026	SURJIT SAMAL VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS VS	// 0 //	
431	D-WP(C)/40348/2026	SURESH CHANDRA BEHERA	RABINDRA NATH PRUSTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/40350/2026	ST. XAVIERS EDUCATION SOCIETY, CUTTACK	PRASANT KUMAR KHUNTIA	//	
		VS	VS	()	
		BRANCH MANAGER, INDIAN OVERSEAS BANK, CUTTACK		//	
433	D-WPCRL/25965/2026	SARASWATI RAJ	ASUTOSH ROUT	NILGIRI /365 /2026	AOD20230000737C202600122
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/25810/2026	KAPILA @ RAMAKANTA SATAPATHY	SAMBEET PATTANAYAK	KAKATAPUR /290 /2026	AOR20220001591C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/25815/2026	DEEPAK NAIK	OM PRAKASH SARAN	DHENKANAL TOWN /499 /2026	AOR20220000371C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/25817/2026	BHARAT MUDULI	DEBENDRA NARAYAN PATTANAIK	KHURDA MODEL /267 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/25820/2026	RASMITA GOCHHAYAT	ADITI HOTA	K.NUAGOAN /84 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/25821/2026	SK NIAJUDDIN @ SHAIKH NIAJUDDIN	SURESH KUMAR JENA	BASTA /412 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/25824/2026	SRIMATI PRADHAN	BIJAY KUMAR BEHERA	BHARATPUR PS /423 /2024	AOR20220001736C202600209
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/25829/2026	PRAKASH MALIK	PRIYA RANJAN SINGH	NIHALPRASAD /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/25830/2026	JHILLIBALA PRADHAN	PANCHANAN PANIGRAHI	GONDIA /360 /2026	AOD20250000009C202600106
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/25832/2026	SIDHARTH @ SIDHARTHA SANKAR NAYAK	ABHAS MOHANTY	BADAGODA P.S. /180 /2026	
		VS	VS	()	

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443	D-ABLAPL/25833/2026	STATE OF ODISHA PRABHU KALYAN PARIDA @ OMM VS	KARTIK CHANDRA TRIPATHY VS	// INFOCITY PS /756 /2026 ()	
444	D-ABLAPL/25834/2026	STATE OF ODISHA SOLEKHA KHATUN VS	KARTIK CHANDRA TRIPATHY VS	// JAJPUR SADAR /278 /2026 ()	
445	D-ABLAPL/25835/2026	STATE OF ODISHA NATHURAM SWAIN VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /325 /2026 ()	
446	D-ABLAPL/25840/2026	STATE OF ODISHA BAJRANGI NAIK VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /297 /2026 ()	
447	D-ABLAPL/25844/2026	STATE OF ODISHA DIPTIMAYEE SAHOO VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /385 /2026 ()	
448	D-ABLAPL/25847/2026	STATE OF ODISHA MANOJ SABAR @ PINTU VS	BIKASH CHANDRA PARIJA VS	// KHARIAR /264 /2026 ()	
449	D-ABLAPL/25849/2026	STATE OF ODISHA JAGANNATH KHUNTIA VS	BIDYALOK MOHAPATRA VS	// JENAPUR /218 /2026 ()	
450	D-ABLAPL/25850/2026	STATE OF ODISHA PRATAP KUMAR BISWAL VS	BISWORANJAN SWAIN VS	// CHANDABALI /290 /2026 ()	
451	D-ABLAPL/25851/2026	STATE OF ODISHA MANORANJAN MOHANTY VS	AMULYA RATNA PANDA VS	// SORO /484 /2026 ()	
452	D-ABLAPL/25852/2026	STATE OF ODISHA CHAKARA JENA @ AJAY JENA VS	KABIR KUMAR JENA VS	// INFOVALLY UPD BHUBANESWAR /308 /2026 ()	
453	D-ABLAPL/25853/2026	STATE OF ODISHA GAGAN BEHERA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// KUAKHIA /347 /2026 () //	

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454	D-ABLAPL/25855/2026	CHANDRA KANTA KAMILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /185 /2026 () //	
455	D-ABLAPL/25856/2026	SUNITA SHARMA VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	PURI TOWN /355 /2025 () //	
456	D-ABLAPL/25858/2026	SAROJ KISHORE PATTANAIK VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /408 /2025 () //	AOR20220003390C202600048
457	D-ABLAPL/25859/2026	CHITTARANJAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAIKANI-DIHI /41 /2026 () //	
458	D-ABLAPL/25861/2026	RAMESH KUMAR BEHERA @ RAMESH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /221 /2026 () //	
459	D-ABLAPL/25863/2026	ALOK PATRA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NACHUNI /24 /2026 () //	
460	D-ABLAPL/25866/2026	GOURA MOHAPATRA @ NARENDRA MOHAPATRA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /71 /2026 () //	
461	D-ABLAPL/25867/2026	SANIA NAYAK @ SANIA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /593 /2026 () //	
462	D-ABLAPL/25869/2026	DEBASISH JENA @ BABUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
463	D-ABLAPL/25872/2026	ADIL SAHAJI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /200 /2026 () //	
464	D-ABLAPL/25875/2026	RABINDRA MALIK @ RABI MALIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NIKIRAI /306 /2025 () //	
465	D-ABLAPL/25876/2026	BHABANI SHANKAR RAY	DHANANJAYA NAYAK	CUTTACK VIGILANCE /5 /2026	

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466	D-ABLAPL/25877/2026	VS STATE OF ODISHA(VIG.) PRADEEP KUMAR BISWAL	VS KULDEEP MOHANTY	() // NILGIRI /362 /2026	AOD20240000012C202600259
467	D-ABLAPL/25878/2026	VS STATE OF ODISHA DIPTI RANJAN BISWAL	VS DHANANJAYA NAYAK	() // CUTTACK VIGILANCE /5 /2026	
468	D-ABLAPL/25880/2026	VS STATE OF ODISHA(VIG.) JAGANNATH SETHY	VS ASHOK KUMAR SAHOO	() // KENDRAPARA SADAR /453 /2026	AOD20240000557C202600100
469	D-ABLAPL/25881/2026	VS STATE OF ODISHA BHARAT MUDULI	VS AMLAN SHAKTI PAUL	() // BOLAGARH P.S. /384 /2026	
470	D-ABLAPL/25883/2026	VS STATE OF ODISHA PRADEEP MISHRA @ PRADIP MISHRA	VS BRAJA KISHORE PANDA	() // GURUDIJHATIA /191 /2026	
471	D-ABLAPL/25884/2026	VS STATE OF ODISHA ARYAN DAS	VS SURYANARAYAN PANIGRAHI	() // CHANDRASEKHARPUR /671 /2026	
472	D-ABLAPL/25889/2026	VS STATE OF ODISHA BHAGABAN DAS	VS JITENDRA SAMANTARAY	() // CHATRAPUR /386 /2026	
473	D-ABLAPL/25890/2026	VS STATE OF ODISHA RAGHUNATH MALIK	VS PRIYA RANJAN SINGH	() // ERASAMA /267 /2026	
474	D-ABLAPL/25895/2026	VS STATE OF ODISHA CHINMAYA BISWAL	VS PANCHANAN PANIGRAHI	() // PARJANG /413 /2026	AOD20240000001C202600075
475	D-ABLAPL/25901/2026	VS STATE OF ODISHA P.SHYAM SUNDAR PRUSTY	VS PRASANTA KUMAR NANDA	() // NAYAPALLI P.S. /287 /2026	
476	D-ABLAPL/25904/2026	VS STATE OF ODISHA BAINA DASH @ NIBAS CHANDRA DAS @ NIBAS DAS	VS SRADIPTA BEURA	() // ATHGARH /295 /2026	AOD20220004020C202600041

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477	D-ABLAPL/25905/2026	STATE OF ODISHA SALILA KUMAR BEHURA VS	SATYA RANJAN MULIA VS	// SALIPUR /462 /2026 ()	
478	D-ABLAPL/25914/2026	STATE OF ODISHA SANJIT KUMAR PANDA VS	SANTOSH CHANDRA ATABUDHI VS	// NAYAPALLI P.S. /807 /2025 ()	
479	D-ABLAPL/25915/2026	STATE OF ODISHA SIPUN DAS@AJIT KUMAR DAS VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202600042
480	D-ABLAPL/25920/2026	STATE OF ODISHA SURENDRA PARIDA@NARAYANA PARIDA VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202600044
481	D-ABLAPL/25921/2026	STATE OF ODISHA AMJAD ALI VS	GOKULANANDA SAHU VS	// KOMNA PS /265 /2026 ()	
482	D-ABLAPL/25922/2026	STATE OF ODISHA RAMACHANDRA SAHOO VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202600045
483	D-ABLAPL/25924/2026	STATE OF ODISHA RAMAKANTA DAS @ KUMAR DAS VS	AKSHAYA KUMAR SAHOO VS	// BRAMHA BARADA /158 /2026 ()	
484	D-ABLAPL/25927/2026	STATE OF ODISHA DALI DAS VS	SANJAYA KUMAR PATRI VS	// MAHAKALPARA /111 /2025 ()	AOR20220000052C202600007
485	D-ABLAPL/25928/2026	STATE OF ODISHA ASIKUL ISLAM VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /734 /2025 ()	AOD20240000364C202600208
486	D-ABLAPL/25936/2026	STATE OF ODISHA AMIYA RANJAN DAS VS	AMLAN MOHANTY VS	// BINJHARPUR /339 /2026 ()	
487	D-ABLAPL/25937/2026	STATE OF ODISHA SIBA PRASAD JENA @ SHIBU JENA VS	AMITAV TRIPATHY VS	// ITAMATI /275 /2026 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/25943/2026	DILU@RAJ KISHORE PRADHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /454 /2026 () //	AOR20220002787C202600122
489	D-ABLAPL/25944/2026	PRAKASH PASWAN VS STATE OF ODISHA	SWARAJ PATEL VS	RAGHUNATHPALI /492 /2026 () //	AOD20240000667C202600031
490	D-ABLAPL/25945/2026	GEETANJALI KAR VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	KHANDAPARA /247 /2026 () //	
491	D-ABLAPL/25948/2026	KAMALAKANTA PARHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SORO /608 /2026 () //	AOR20220002787C202600121
492	D-ABLAPL/25951/2026	GUPTESWAR SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /73 /2026 () //	
493	D-ABLAPL/25955/2026	SABYASACHI MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //	
494	D-ABLAPL/25957/2026	NIHARIKA SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	PURIGHAT /260 /2026 () //	
495	D-ABLAPL/25958/2026	MONALISA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DEOGARH /195 /2026 () //	
496	D-ABLAPL/25963/2026	SK. ASIRUDDIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //	
497	D-ABLAPL/25964/2026	SUBAGINI PATEL @ SUBHASINI PUTEI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /201 /2026 () //	
498	D-ABLAPL/25967/2026	KADAMBINI ROUT VS State Of Odisha	Bijay Kumar Behera VS	/ / () //	AOR20220001736C202600213
499	D-ABLAPL/25968/2026	NARAYAN BARIK	PRAVASH CHANDRA JENA	NUAGAON /137 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :25/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
500	D-ABLAPL/25973/2026	VS STATE OF ODISHA MUKUNDA PATRA	VS JNYANANANDA PANDA	() // LANJIGARH /74 /2026	
501	D-ABLAPL/25980/2026	VS STATE OF ODISHA NEERAJ KHAMARI	VS JNYANANANDA PANDA	() // KOMNA PS /251 /2023	
502	D-ABLAPL/25983/2026	VS STATE OF ODISHA NEERAJ KHAMARI	VS JNYANANANDA PANDA	() // BHAWANIPATNA TOWN /179 /2026	
503	D-ABLAPL/25989/2026	VS STATE OF ODISHA SEKHAR PRASAD JENA	VS KURESH PRASAD DASH	() // / /	AOR20220001390C202600035
504	D-ABLAPL/25990/2026	VS STATE OF ODISHA ANTARYAMI BARIK	VS RAJKISHORE SWAIN	() // SARAT /46 /2026	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :25/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/40302/2026 GUAP/ /	SATYABHAMA RAY MP	SOUMI DAS	12/2026
2	D-GUAP/40302/2026 GUAP/ /	SATYABHAMA RAY MP	SOUMI DAS	13/2026
3	D-GUAP/40302/2026 GUAP/ /	SATYABHAMA RAY MP	SOUMI DAS	14/2026
4	D-ITA/40303/2026 ITA/ /	M/S. RELIABLES SECURITY AND INTELLIGENCE SERVICES (ORISSA) PVT.LTD, CUTTACK MP	GENCH SUDHAKAR JAIN	21/2026
5	D-ADMLS/30874/2026 ADMLS/3/2026	SPHINX SHIPPING AGENCY S.A.E MP	SOUMYA JYOTI BISWAL	23/2026
6	D-RFA/100/2006 RFA/100/2006	LALITA BEHERA MP		29/2026
7	D-TRPCRL/25860/2026 TRPCRL/ /	MD. ARIF KHAN MP	ASWINI KUMAR DASH	69/2026
8	D-MSA/34208/2025 MSA/54/2025	M/S. SAI KRISHNA HOMES PVT. LTD.,KHURDA MP	RAJA PRASAD TRIPATHY	73/2026
9	D-CMAPL/40156/2026 CMAPL/ /	JANAKI MOHANTA MP	MAHESWAR MOHANTY	205/2026
10	D-CMAPL/40156/2026 CMAPL/ /	JANAKI MOHANTA MP	MAHESWAR MOHANTY	206/2026
11	D-JCRLA/4115/2025 JCRLA/18/2025	SUBASH BAGH MP	ADV	231/2026
12	D-JCRLA/4115/2025 JCRLA/18/2025	SUBASH BAGH MP	ADV	232/2026
13	D-JCRLA/13703/2026 JCRLA/132/2026	PRABHAT GHADEI MP	ADV.	233/2026
14	D-JCRLA/13703/2026 JCRLA/132/2026	PRABHAT GHADEI MP	ADV.	234/2026
15	D-CRLMP/8568/2026 CRLMP/652/2026	BASUDEB TRIPATHY MP	JANMEJAYA KATIKIA	286/2026
16	D-CRLMP/24186/2026 CRLMP/1213/2026	PARAMESWAR MAHANTA MP	NIRANJAN LENKA	287/2026
17	D-TRP(C)/40212/2026 TRP(C)/ /	GAHADI KANDHA MP	SARASWATI SENAPATI	290/2026
18	D-RPFAM/11417/2026 RPFAM/79/2026	SANJEEV KUMAR SATHPATHY MP	NIRANJAN SINGH (1)	378/2026
19	D-RPFAM/37299/2026 RPFAM/ /	SUJATA PARIDA MP	ASHOK KUMAR PATTANAIAK (A)	379/2026
20	D-RPFAM/40338/2026 RPFAM/ /	MILAN PATTNAIK MP	PRAVAT KUMAR MOHANTY	380/2026
21	D-RVWPET/28405/2026 RVWPET/154/2026	TARAMANI MOHAPATRA MP	AMIT PRASAD BOSE, S.P. Mishra (Sr. Adv.)	416/2026
22	D-RVWPET/375/2019 RVWPET/375/2019	PRASANNA PRADHAN MP	M/S.S.C.SAMANTARAY, D.N.MISHRA, S.K.PANDA, U.K.MISHRA, S.SW	417/2026
23	D-LAA/40109/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, TALCHER MP	ANURAG KUMAR SINGH	426/2026
24	D-LAA/40109/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, TALCHER MP	ANURAG KUMAR SINGH	427/2026
25	D-MATA/46301/2025 MATA/431/2025	SAMIKSHYA SARANGI MP	JUDHISTHIR SAHOO	456/2026
26	D-MATA/40114/2026	SANTOSHI MAHAPATRO	MANMAYA KUMAR DASH	

	MATA/ /	MP		457/2026
27	D-MATA/40114/2026	SANTOSHI MAHAPATRO	MANMAYA KUMAR DASH	
	MATA/ /	MP		458/2026
28	D-MATA/3284/2026	SANJAYA KUMAR SINGH @ SANJAY KUMAR	ABINASH SHYAM MUDULI	
	MATA/54/2026	MP		459/2026
29	D-CONTC/43232/2025	SUKANTA DASH	MANAS PATI	
	CONTC/5061/2025	MP		581/2026
30	D-CONTC/16003/2026	RAJU SINGH	ADV.	
	CONTC/5623/2026	MP		582/2026
31	D-BLAPL/21318/2026	BISAKHA ROUL	ARIJEET MISHRA	
	BLAPL/7341/2026	MP		624/2026
32	D-BLAPL/25818/2026	ASHOK BARIK	BIRAJA PRASANNA DAS	
	BLAPL/ /	MP		625/2026
33	D-BLAPL/20150/2026	SOUMYA RANJAN PRADHAN	SUSHANTA KUMAR PRADHAN	
	BLAPL/6911/2026	MP		626/2026
34	D-BLAPL/25864/2026	SURAJ BHAGAT	BIBHUTI BHUSAN SWAIN	
	BLAPL/ /	MP		627/2026
35	D-BLAPL/17319/2026	TAPAS KUMAR SAHOO @ BAPI	JUGALA KISHORE PANDA	
	BLAPL/6259/2026	MP		628/2026
36	D-BLAPL/24980/2026	PRAKASH KHILLA @KHILLO	SUBRAT KUMAR SAHU	
	BLAPL/8545/2026	MP		629/2026
37	D-BLAPL/19016/2026	SANTOSH KUMAR ACHARYA	JITENDRA SAMANTARAY	
	BLAPL/6572/2026	MP		630/2026
38	D-BLAPL/20391/2026	SAYED NOORUDDIN @ MIR NURU	SK JONED FAIZ	
	BLAPL/7244/2026	MP		631/2026
39	D-CRLREV/24030/2025	SURAJ SEKHAR NAYAK	BHABANI SHANKAR DASPARIDA	
	CRLREV/503/2025	MP		987/2026
40	D-CRLREV/25249/2026	DURYODHAN MEHER	ANSHUMAN RAY	
	CRLREV/ /	MP		988/2026
41	D-CRLREV/25903/2026	PURUSHOTTAM SAHOO	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		989/2026
42	D-CRLREV/25903/2026	PURUSHOTTAM SAHOO	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		990/2026
43	D-CRLREV/1304/2026	SUMANTA KUMAR SAHOO	SANTOSH CHANDRA ATABUDHI	
	CRLREV/144/2026	MP		991/2026
44	D-CRLREV/12574/2026	DHIRENDRANATH MOHANTA	NIRANJAN LENKA	
	CRLREV/ /	MP		992/2026
45	D-CRLREV/25939/2026	RAJ KISHORE PARIDA	ANUP KUMAR PATTNAIK	
	CRLREV/ /	MP		993/2026
46	D-CRLREV/25970/2026	SANJUKTA GARTIA	BYOMOKESH SAHOO	
	CRLREV/ /	MP		994/2026
47	D-CRLREV/25993/2026	PREMANANDA PANI BHARJYA@PREMANANDA PANI	PREMANANDA KUMAR MAHARAJ	
	CRLREV/ /	MP		995/2026
48	D-RSA/130/2011	RAMA CH.OJHA	M/S.B.H.MOHANTY	
	RSA/130/2011	MP		1236/2026
49	D-RSA/31718/2026	DR. SATYA NARAYAN MISHRA	BHAWANI SANKAR PANIGRAHI, MOHAMMED AKHTER RAZA KHAN	
	RSA/356/2026	MP		1237/2026
50	D-RSA/10284/2026	SULOCHANA BEHERA	SATYABADI MANTRY	
	RSA/150/2026	MP		1238/2026
51	D-RSA/15359/2024	NARSU SAHU	SOUGAT DASH	
	RSA/109/2024	MP		1239/2026
52	D-RSA/15359/2024	NARSU SAHU	SOUGAT DASH	
	RSA/109/2024	MP		1240/2026
53	D-RSA/15359/2024	NARSU SAHU	SOUGAT DASH	
	RSA/109/2024	MP		1241/2026
54	D-RSA/35122/2025	FAGU PRADHAN	MAHESWAR MOHANTY	
	RSA/466/2025	MP		1242/2026
55	D-RSA/35813/2026	TULESWAR KALO	AJAYA KUMAR NANDA	
	RSA/ /	MP		1243/2026
56	D-FAO/40112/2026	PRAVAKAR BEHERA	SUBASH CHANDRA PUSPALAKA	
	FAO/ /	MP		1253/2026
57	D-FAO/40141/2026	SUNDARI DAS	PRASANNA KUMAR RATH	
	FAO/ /	MP		1254/2026

58	D-FAO/16124/2026 FAO/443/2026	SUJIT KUMAR SARANGI MP		1255/2026
59	D-FAO/40174/2026 FAO/ /	UNITED INDIA INSURANCE CO.LTD., CUTTACK MP	SANKOSH KUMAR MOHANTY	1256/2026
60	D-FAO/40174/2026 FAO/ /	UNITED INDIA INSURANCE CO.LTD., CUTTACK MP	SANKOSH KUMAR MOHANTY	1257/2026
61	D-FAO/135/2019 FAO/135/2019	STATE OF ODISHA MP		1258/2026
62	D-ABLAPL/31812/2025 ABLAPL/12254/2025	CHANDAN KUMAR PARIDA MP		1582/2026
63	D-ABLAPL/37986/2025 ABLAPL/14380/2025	CHANDAN PRADHAN MP		1583/2026
64	D-ABLAPL/21995/2026 ABLAPL/8966/2026	MANASI BEHERA MP		1584/2026
65	D-CMP/33429/2024 CMP/872/2024	BABAJI CHARAN NAYAK MP	SAMBEET PATTANAYAK	1584/2026
66	D-CMP/39926/2026 CMP/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	1585/2026
67	D-ABLAPL/19697/2026 ABLAPL/7950/2026	SAMEER KUMAR PATRA MP		1585/2026
68	D-ABLAPL/5459/2026 ABLAPL/2360/2026	RAJENDRA PALAI MP		1586/2026
69	D-CMP/40052/2026 CMP/1426/2026	DEEPAK KUMAR LENKA MP	ALOK KUMAR MOHAPATRA	1586/2026
70	D-CMP/49162/2025 CMP/1909/2025	M/S. FURNITURE GODOWN, KHURDA MP	SUVASHISH PATTANAIK	1587/2026
71	D-ABLAPL/17008/2026 ABLAPL/6651/2026	SAROJ KUMAR SAHOO @ MUNA SAHOO MP		1587/2026
72	D-CMP/40118/2026 CMP/ /	SUDHAMAYEE MOHANTY MP	AJIT CH MOHAPATRA	1588/2026
73	D-CMP/1350/2022 CMP/1350/2022	AYODHYA SATAPATHY MP	L.K.MAHARANA	1589/2026
74	D-CMP/40187/2026 CMP/ /	ABRIKUMAR BAGHEL MP	SUBASIS MOHAPATRA	1590/2026
75	D-CMP/26027/2026 CMP/976/2026	CHAGUL OJHA@CHUGULI OJHA MP	MAHESWAR MOHANTY	1591/2026
76	D-CMP/40213/2026 CMP/ /	PRATAP CHANDRA ROUTRAY MP	ABHISHEK DASH	1592/2026
77	D-CMP/40115/2026 CMP/ /	ANCHAL AGRAWAL MP	SRINIVAS MOHANTY	1593/2026
78	D-CMP/29284/2026 CMP/1217/2026	DAUDUR RAHEMAN MP	SOURAV SUMAN BHUYAN	1594/2026
79	D-MACA/40061/2026 MACA/ /	CHANDRAKANTI TADA MP	BISHNU BRATA SINHA	1912/2026
80	D-MACA/40071/2026 MACA/ /	ORIRNTAL INSURANCE COMPANY LTD., BHUBANESWAR MP	BHIBANTAS MOHANTY	1913/2026
81	D-MACA/40071/2026 MACA/ /	ORIRNTAL INSURANCE COMPANY LTD., BHUBANESWAR MP	BHIBANTAS MOHANTY	1914/2026
82	D-MACA/19005/2025 MACA/674/2025	SHRIRAM GENERAL INSURANCE CO. LTD.BALASORE MP	RAMAKRISHNA SINGH B.MOHANTY	1915/2026
83	D-MACA/16343/2024 MACA/431/2024	ORIENTAL INSURANCE COMPANY LTD. MP	G.P.DUTTA	1916/2026
84	D-MACA/16343/2024 MACA/431/2024	ORIENTAL INSURANCE COMPANY LTD. MP	G.P.DUTTA	1917/2026
85	D-MACA/47929/2024 MACA/1225/2024	UNITED INDIA INSURANCE COMPANY, MP	BESANTOSH KUMAR MOHANTY	1918/2026
86	D-MACA/40113/2026 MACA/ /	MANAGING DIRECTOR, B. RAMANAIAH MP	CHANDRANATHAN MISHRA	1919/2026
87	D-MACA/40237/2026 MACA/ /	M/S BAJAJ ALLAINZ GENERAL INSURANCE CO. MP	ENCIO KUMAR PATTNAIK	1920/2026
88	D-CRLA/25801/2026 CRLA/ /	CHITARANJAN DEHURI MP	AMIT KUMAR NATH	2203/2026
89	D-CRLA/25801/2026	CHITARANJAN DEHURI	AMIT KUMAR NATH	

	CRLA/ /	MP		2204/2026
90	D-CRLA/25827/2026	BISWA RANJAN NAIK @ KALIA	KARUNAKAR GAYA	
	CRLA/ /	MP		2205/2026
91	D-CRLA/25827/2026	BISWA RANJAN NAIK @ KALIA	KARUNAKAR GAYA	
	CRLA/ /	MP		2206/2026
92	D-CRLA/25843/2026	MALATI DEHURY	HEMANT KUMAR MUND	
	CRLA/ /	MP		2207/2026
93	D-CRLA/25843/2026	MALATI DEHURY	HEMANT KUMAR MUND	
	CRLA/ /	MP		2208/2026
94	D-CRLA/25868/2026	KANHA@RAKESH MOHARANA	ASHOK KUMAR BEHERA	
	CRLA/ /	MP		2209/2026
95	D-CRLA/25868/2026	KANHA@RAKESH MOHARANA	ASHOK KUMAR BEHERA	
	CRLA/ /	MP		2210/2026
96	D-CRLA/25887/2026	NAKULA SABAR	BIPLAB KUMAR DASH	
	CRLA/ /	MP		2211/2026
97	D-CRLA/25887/2026	NAKULA SABAR	BIPLAB KUMAR DASH	
	CRLA/ /	MP		2212/2026
98	D-CRLA/25887/2026	NAKULA SABAR	BIPLAB KUMAR DASH	
	CRLA/ /	MP		2213/2026
99	D-CRLA/25902/2026	X	RAMDAS ACHARY	
	CRLA/ /	MP		2214/2026
100	D-CRLA/25902/2026	X	RAMDAS ACHARY	
	CRLA/ /	MP		2215/2026
101	D-CRLA/25294/2024	TALESWAR MALLICK	SURYAKANTA DWIBEDI	
	CRLA/873/2024	MP		2216/2026
102	D-CRLA/25978/2026	KARUNAKARA MOHANTY	KHAGESWAR BEHERA	
	CRLA/ /	MP		2217/2026
103	D-CRLA/25978/2026	KARUNAKARA MOHANTY	KHAGESWAR BEHERA	
	CRLA/ /	MP		2218/2026
104	D-CRLMC/25782/2026	KISHOR KUMAR BEHERA	KARUNAKAR GAYA	
	CRLMC/ /	MP		2284/2026
105	D-CRLMC/25816/2026	GUPTESWAR SAHU	JNYANANANDA PANDA	
	CRLMC/2954/2026	MP		2285/2026
106	D-CRLMC/25144/2026	GOURAV KUMAR	BISWAJIT RANJAN TRIPATHY	
	CRLMC/2933/2026	MP		2286/2026
107	D-CRLMC/25732/2026	ISRAFIL SAHA	SURYA NARAYAN MOHANTY	
	CRLMC/2950/2026	MP		2287/2026
108	D-CRLMC/25823/2026	RAMAKANTA PUJAPANDA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2288/2026
109	D-CRLMC/25036/2026	RAMESH KUMAR BEHERA	MITALEE JESTHI	
	CRLMC/ /	MP		2289/2026
110	D-CRLMC/25010/2026	ANIL KUMAR GURU		
	CRLMC/2863/2026	MP		2290/2026
111	D-CRLMC/25848/2026	SANJAY MAURYA	PABITRA KUMAR NAYAK	
	CRLMC/ /	MP		2291/2026
112	D-CRLMC/23481/2026	MANGULI MALIK	BISWARANJAN DALAI	
	CRLMC/2902/2026	MP		2292/2026
113	D-CRLMC/25913/2026	RAMESH MAHAPATRA	SARAT KUMAR GAJENDRA, SR.ADV.	
	CRLMC/ /	MP		2293/2026
114	D-CRLMC/25916/2026	RAMSEH MAHAPATRA	SARAT KUMAR GAJENDRA, SR.ADV.	
	CRLMC/ /	MP		2294/2026
115	D-CRLMC/25917/2026	CHINMAYA KUMAR PATI	PRAVAT KUMAR NAYAK	
	CRLMC/ /	MP		2295/2026
116	D-CRLMC/22229/2026	RAJENDRA PALAI		
	CRLMC/2374/2026	MP		2296/2026
117	D-CRLMC/25942/2026	DAMAYANTI BEHERA	MANORANJAN ACHARYA	
	CRLMC/ /	MP		2297/2026
118	D-CRLMC/25812/2026	BHOLA SRICHANDAN @ BHOLANATH SRICHANDAN	KHANNA KUMAR BEHERA	
	CRLMC/ /	MP		2298/2026
119	D-CRLMC/25984/2026	BIPIN BIHARI HOTA	SAIBRATA RATH	
	CRLMC/ /	MP		2299/2026
120	D-CRLMC/25986/2026	BABULA BEHERA	ASHOK KUMAR SWAIN	
	CRLMC/ /	MP		2300/2026

121	D-CRLMC/25992/2026 CRLMC/ /	SRIKANTA SAHU MP	JITENDRA SAMANTARAY	2301/2026
122	D-WA/27683/2025 WA/ /	JAGADANANDA MP	DEBESH PANDA	2714/2026
123	D-WA/44020/2025 WA/1178/2026	UMESH CHANDRA DAS MP	KUNAL KUMAR SWAIN	2715/2026
124	D-WA/44020/2025 WA/1178/2026	UMESH CHANDRA DAS MP	KUNAL KUMAR SWAIN	2716/2026
125	D-WA/1519/2023 WA/1519/2023	KAMALA KANTA MOHALIK MP		2717/2026
126	D-WA/39912/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2718/2026
127	D-WA/39912/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2719/2026
128	D-WA/39913/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2720/2026
129	D-WA/39913/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2721/2026
130	D-WA/7366/2025 WA/ /	BIJAY KUMAR DASH MP	RAMA PRASAD DALAI	2722/2026
131	D-WA/40116/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2723/2026
132	D-WA/40295/2026 WA/ /	PRATIVA NAYAK MP	SANATAN DAS	2724/2026
133	D-WA/40116/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2725/2026
134	D-WP(C)/40034/2026 WP(C)/27361/2026	SYED SHAMSHER ALI MP	AVIJIT PATNAIK	16479/2026
135	D-WP(C)/40036/2026 WP(C)/27354/2026	DEBASIS SAHOO MP	ATUL TRIPATHY	16480/2026
136	D-WP(C)/26812/2026 WP(C)/18436/2026	BASANTA KUMAR BEHERA MP	SAROJ KUMAR ROUTRAY	16481/2026
137	D-WP(C)/40019/2026 WP(C)/ /	ASHOK MOHAPATRA MP	DURGESH NARAYAN RATH	16482/2026
138	D-WP(C)/40020/2026 WP(C)/ /	MANASI LENKA MP	RITURANJAN CHHOTARAY	16483/2026
139	D-WP(C)/40047/2026 WP(C)/ /	DURGA PRASAD PANDA MP	ABHIJIT DAS	16484/2026
140	D-WP(C)/34428/2026 WP(C)/23947/2026	MANOJ KUMAR NAIK MP	SWAPNIL ROY	16485/2026
141	D-WP(C)/40049/2026 WP(C)/ /	PRASANTA PRADHAN MP	GANESH PRASAD SAMAL	16486/2026
142	D-WP(C)/28258/2026 WP(C)/21199/2026	ASHAMANI BEWA MP	(MR.P.K.PARHI, DSGI), (MR.KAIBALYA PANDA, CGC)	16487/2026
143	D-WP(C)/40050/2026 WP(C)/ /	MAA LAXMI SHG, SAMBALPUR MP	SUKANTA KUMAR DALAI	16488/2026
144	D-WP(C)/40051/2026 WP(C)/ /	MAA ASHAPURA SHG, SAMBALPUR MP	SUKANTA KUMAR DALAI	16489/2026
145	D-WP(C)/40053/2026 WP(C)/ /	INDIRAGANDHI SHG, SAMBALPUR MP	SUKANTA KUMAR DALAI	16490/2026
146	D-WP(C)/40054/2026 WP(C)/ /	RADHAKRUSHNA SHG, SAMBALPUR MP	SUKANTA KUMAR DALAI	16491/2026
147	D-WP(C)/40055/2026 WP(C)/ /	OMM BABA MANI SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16492/2026
148	D-WP(C)/4521/2023 WP(C)/4521/2023	DR. PURNA CHANDRA SAHOO MP	SHIB SHANKAR MOHANTY	16493/2026
149	D-WP(C)/40056/2026 WP(C)/ /	MAA METAKANI SHG, SAMBALPUR MP	SUKANTA KUMAR DALAI	16494/2026
150	D-WP(C)/40057/2026 WP(C)/ /	SHIREDI SAI SHG, GANJAM MP	SUKANTA KUMAR DALAI	16495/2026
151	D-WP(C)/40021/2026 WP(C)/ /	M/S. BHARAT STEELS MP	PRABODHA CHANDRA NAYAK	16496/2026
152	D-WP(C)/40058/2026	ADISHAKTI SHG, SAMBALPUR	SUKANTA KUMAR DALAI	

	WP(C)/ /	MP		16497/2026
153	D-WP(C)/40059/2026	MAA BANKESWARI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16498/2026
154	D-WP(C)/24390/2026	JAJNESWAR DASH		
	WP(C)/20068/2026	MP		16499/2026
155	D-WP(C)/40060/2026	MAA KHICHEKESWARI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16500/2026
156	D-WP(C)/23120/2026	SUJEET KUMAR DAS	BISWA MOHAN PATTANAIK (2)	
	WP(C)/16255/2026	MP		16501/2026
157	D-WP(C)/40024/2026	BISWAJIT KAR	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		16502/2026
158	D-WP(C)/17413/2025	SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	
	WP(C)/11773/2025	MP		16503/2026
159	D-WP(C)/40070/2026	DR.AMRUTA PRITAM MISHRA	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		16504/2026
160	D-WP(C)/40027/2026	BIRENDRA KUMAR JAISWAL	KAJAL SAHOO	
	WP(C)/ /	MP		16505/2026
161	D-WP(C)/40072/2026	LAXMIPRIYA SWAIN	KALPATARU MISHRA	
	WP(C)/ /	MP		16506/2026
162	D-WP(C)/39878/2026	SABITA MUNDA	RAKESH BEHERA	
	WP(C)/ /	MP		16507/2026
163	D-WP(C)/40075/2026	MD SABIR	BADRINARAYAN PANDA	
	WP(C)/ /	MP		16508/2026
164	D-WP(C)/37240/2026	JIGISHA DASH	SOUMYA MISHRA	
	WP(C)/25604/2026	MP		16509/2026
165	D-WP(C)/40086/2026	AYOUSHNA PANIGRAHI	SOURAV DAS	
	WP(C)/ /	MP		16510/2026
166	D-WP(C)/12178/2026	SELVEL ADVERTISING PRIVATE LIMITED, KOLKATA, WEST BENGAL	SKORIPAIA, SRSID, HARI PAD MOHANTY	
	WP(C)/9408/2026	MP		16511/2026
167	D-WP(C)/40029/2026	M/S.MAHALAXMI WELLMAN FUEL PVT.LTD, ASSAM	INDRAJIT PAL	
	WP(C)/ /	MP		16512/2026
168	D-WP(C)/32741/2026	PRATIMA SETHI		
	WP(C)/22632/2026	MP		16513/2026
169	D-WP(C)/32733/2026	PANKAJINI BISWAL		
	WP(C)/22655/2026	MP		16514/2026
170	D-WP(C)/32732/2026	SASMITA SWAIN		
	WP(C)/22653/2026	MP		16515/2026
171	D-WP(C)/32739/2026	KANAK PARIDA		
	WP(C)/22817/2026	MP		16516/2026
172	D-WP(C)/32737/2026	SUSITA DIGAL		
	WP(C)/22859/2026	MP		16517/2026
173	D-WP(C)/40108/2026	ASSOCIATION OF SKILL PARTNERS, BHUBANESHWAR	BANESWARNAIK	
	WP(C)/ /	MP		16518/2026
174	D-WP(C)/32730/2026	SASMITA SWAIN		
	WP(C)/22631/2026	MP		16519/2026
175	D-WP(C)/40119/2026	KRUSHNA CHANDRA BEHERA	NIHAL RATH	
	WP(C)/ /	MP		16520/2026
176	D-WP(C)/25137/2026	RATAN KUMAR RAY	BIBHUTI BHUSAN SWAIN	
	WP(C)/18258/2026	MP		16521/2026
177	D-WP(C)/25131/2026	SOUMYA RANJAN SAHU	BIBHUTI BHUSAN SWAIN	
	WP(C)/18321/2026	MP		16522/2026
178	D-WP(C)/25146/2026	AJIT KUMAR PRADHAN	BIBHUTI BHUSAN SWAIN	
	WP(C)/18270/2026	MP		16523/2026
179	D-WP(C)/40123/2026	SHAIKH ISHAQ AHMED	NIHAL RATH	
	WP(C)/ /	MP		16524/2026
180	D-WP(C)/47230/2025	SK.ABDUL RIAZ	LALIT KUMAR MAHARANA	
	WP(C)/32778/2025	MP		16525/2026
181	D-WP(C)/40129/2026	NITIN KAPOOR	ABHAY KHANDELWAL	
	WP(C)/27431/2026	MP		16526/2026
182	D-WP(C)/40139/2026	M/S TRIBENI ENGINEERS, KENDUJHAR	SUBHASIS PANDA	
	WP(C)/ /	MP		16527/2026
183	D-WP(C)/40089/2026	LIPSITA SAHU	MAHADEV SAHU	
	WP(C)/ /	MP		16528/2026

184	D-WP(C)/40097/2026 WP(C)/ /	SABURI HOSPITAL PVT LTD MP	SOMA PATNAIK	16529/2026
185	D-WP(C)/40150/2026 WP(C)/ /	MANAS RANJAN JENA MP	SHASHI BHUSAN JENA	16530/2026
186	D-WP(C)/40151/2026 WP(C)/27408/2026	SMRUTI RANJAN KAR MP	JAYDEEP PAL	16531/2026
187	D-WP(C)/40153/2026 WP(C)/ /	PADMINI SAHOO MP	SHASHI BHUSAN JENA	16532/2026
188	D-WP(C)/40155/2026 WP(C)/ /	BABAJI SETHY MP	RAMAKANTA PANDA	16533/2026
189	D-WP(C)/40159/2026 WP(C)/27429/2026	SHABNAM KHATUN MP	SAMVIT MOHANTY	16534/2026
190	D-WP(C)/36906/2026 WP(C)/25993/2026	DR.RAJENDRA KUMAR MAHAPATRA MP		16535/2026
191	D-WP(C)/40135/2026 WP(C)/ /	GHANASHYAM SAHU MP	SWAPNIL ROY	16536/2026
192	D-WP(C)/36909/2026 WP(C)/26000/2026	UMAKANTA SAHU MP		16537/2026
193	D-WP(C)/40137/2026 WP(C)/ /	ELINA BALABANTRAY MP	DHANANJAYA MUND	16538/2026
194	D-WP(C)/44627/2025 WP(C)/32234/2025	BRAJABANDHU PRADHAN MP	GOPINATH MISHRA	16539/2026
195	D-WP(C)/18712/2014 WP(C)/18712/2014	JAY PRAKASH SHAW and MP	M/S.RANJAN KU.ROUT	16540/2026
196	D-WP(C)/16530/2026 WP(C)/13269/2026	M/S.SOMANATH ENTERPRISES PURSOTAN MP	MADHAB LAL AGARWAL	16541/2026
197	D-WP(C)/16536/2026 WP(C)/13103/2026	M/S.FOUR BEE MACHINES GIRI ROAD, BERNARPUR, MP	RAMAKANTA PANDA	16542/2026
198	D-WP(C)/24299/2026 WP(C)/18327/2026	M/S.GANJAM GALAXY BHAPUR BARKATPUR, MP	PADMSUREYA, GONAPATRA	16543/2026
199	D-WP(C)/40180/2026 WP(C)/ /	M/S AMBICA STONE CRUSHER, RAYAGADA MP	SOUMIK SPANDAN TRIPATHY	16544/2026
200	D-WP(C)/17982/2026 WP(C)/19115/2026	M/S MALLESWAR SALES ARNNAPURNA MP	PADMA BARI MOHAPATRA	16545/2026
201	D-WP(C)/40183/2026 WP(C)/ /	HASINA BIBI MP	SUBASH CHANDRA SATAPATHY	16546/2026
202	D-WP(C)/26428/2026 WP(C)/18529/2026	MALATI ROUT MP		16547/2026
203	D-WP(C)/20565/2026 WP(C)/15075/2026	Dr. KARUNAKAR KAR MP	RANJAN KUMAR ROUT	16548/2026
204	D-WP(C)/40184/2026 WP(C)/ /	DEBENDRA PRASAD SAHU MP	SATYA RANJAN PATI	16549/2026
205	D-WP(C)/40188/2026 WP(C)/ /	PRAKALPA, KENDUJHAR MP	SOUMYA MISHRA	16550/2026
206	D-WP(C)/40173/2026 WP(C)/ /	YAJNASANI BISWAL MP	ARUN KUMAR PATRA	16551/2026
207	D-WP(C)/40198/2026 WP(C)/ /	UNION OF INDIA MP	MILLON KUMAR	16552/2026
208	D-WP(C)/25299/2025 WP(C)/17952/2025	MANILAL SAHOO MP	SASWATI MOHAPATRA	16553/2026
209	D-WP(C)/40203/2026 WP(C)/ /	M/S. SAI BUILDERS, ROURKELA MP	MADHAB LAL AGARWAL	16554/2026
210	D-WP(C)/51636/2024 WP(C)/31364/2024	PREMA MANJARI NAYAK MP	SASWATI MOHAPATRA	16555/2026
211	D-WP(C)/45107/2025 WP(C)/32601/2025	NATIONAL ALUMINIUM COMPANY LIMITED, MP	INDRESH K. SAINI BPO COMPLEX, ANGUL	16556/2026
212	D-WP(C)/28066/2025 WP(C)/19786/2025	SAILASUTA MOHAPATRA MP		16557/2026
213	D-WP(C)/40176/2026 WP(C)/ /	HARIHAR DAS MP	SUMIT KUMAR MOHANTY	16558/2026
214	D-WP(C)/40210/2026 WP(C)/ /	ARUN KUMAR SAHU MP	KUNAL KUMAR SWAIN	16559/2026
215	D-WP(C)/40220/2026	SAUMYA RANJAN MUDULI	TUKUNA KUMAR MISHRA	

	WP(C)/ /	MP		16560/2026
216	D-WP(C)/26287/2026	GHAROI BUS MALIKA SANGHA, KORAPUT	TUSAR KUMAR MISHRA	
	WP(C)/18145/2026	MP		16561/2026
217	D-WP(C)/40224/2026	M/S ATULYA MINERALS, KEONJHAR	SUNIL MISHRA	
	WP(C)/ /	MP		16562/2026
218	D-WP(C)/40226/2026	SUDHAKAR DAS	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		16563/2026
219	D-WP(C)/40227/2026	KARUNAKAR NANDA	CHITTA RANJAN PATTNAIK	
	WP(C)/ /	MP		16564/2026
220	D-WP(C)/40228/2026	MADHUSMITA MOHAPATRA	PRONoy MOHANTY	
	WP(C)/ /	MP		16565/2026
221	D-WP(C)/40229/2026	M/S ATULYA MINERALS, KEONJHAR	SUNIL MISHRA	
	WP(C)/ /	MP		16566/2026
222	D-WP(C)/32263/2025	SUNIL KUMAR PANDA	GOUTAM CHARAN ROUT	
	WP(C)/23737/2025	MP		16567/2026
223	D-WP(C)/40230/2026	NITAI CHARAN NAIK	PRASANTA KUMAR JOSHI	
	WP(C)/ /	MP		16568/2026
224	D-WP(C)/34901/2026	DEVASIS PATNAIK	MANOJA KUMAR KHUNTIA	
	WP(C)/25881/2026	MP		16569/2026
225	D-WP(C)/34901/2026	DEVASIS PATNAIK	MANOJA KUMAR KHUNTIA	
	WP(C)/25881/2026	MP		16570/2026
226	D-WP(C)/40232/2026	MAHESWAR DAS	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		16571/2026
227	D-WP(C)/27237/2026	JIBANJYOTI BALIYARSINGH	DR. JITENDRA KUMAR LENKA	
	WP(C)/19114/2026	MP		16572/2026
228	D-WP(C)/40234/2026	MADHUSMITA MOHAPATRA	PRONoy MOHANTY	
	WP(C)/ /	MP		16573/2026
229	D-WP(C)/8712/2014	DILLIP KU.BISWAL	M/S.GYANESWAR SATPATHY	
	WP(C)/8712/2014	MP		16574/2026
230	D-WP(C)/40249/2026	BINODINI DASH	SABYASACHI MISHRA	
	WP(C)/ /	MP		16575/2026
231	D-WP(C)/8713/2014	AJAYA KU.SWAIN	M/S.GYANESWAR SATPATHY	
	WP(C)/8713/2014	MP		16576/2026
232	D-WP(C)/40250/2026	SUNANDA SATAPATHY	RANJAN KUMAR NAYAK	
	WP(C)/ /	MP		16577/2026
233	D-WP(C)/40251/2026	DHIRMANI BAG	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		16578/2026
234	D-WP(C)/40256/2026	MINATI MOHAPATRA	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		16579/2026
235	D-WP(C)/37740/2026	SRIKANTA KUMAR DAS	ASHIS KUMAR MISHRA	
	WP(C)/26316/2026	MP		16580/2026
236	D-WP(C)/40265/2026	SHANTILATA DHARUA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		16581/2026
237	D-WP(C)/15635/2019	KAMALA KANTA MOHAPATRA	M/S.SHASHI BHUSAN JENA	
	WP(C)/15635/2019	MP		16582/2026
238	D-WP(C)/36133/2026	ANIL KUMAR MAHARANA	SHASHI BHUSAN JENA	
	WP(C)/26428/2026	MP		16583/2026
239	D-WP(C)/40269/2026	PUJARANI PATRA	SANJAYA KUMAR PANIGRAHI	
	WP(C)/ /	MP		16584/2026
240	D-WP(C)/40274/2026	DCB BANKL LIMITED, MUMBAI	RAMACHANDRA PANIGRAHY	
	WP(C)/ /	MP		16585/2026
241	D-WP(C)/40269/2026	PUJARANI PATRA	SANJAYA KUMAR PANIGRAHI	
	WP(C)/ /	MP		16586/2026
242	D-WP(C)/40287/2026	SANGEETA MURMU	LAXMI PRASAD DWIVEDY	
	WP(C)/ /	MP		16587/2026
243	D-WP(C)/40281/2026	BISWAJIT SAHOO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16588/2026
244	D-WP(C)/37261/2026	SMRUTI REKHA NAYAK		
	WP(C)/25694/2026	MP		16589/2026
245	D-WP(C)/40290/2026	GANESWAR BEHERA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		16590/2026
246	D-WP(C)/40292/2026	SAYED RAJAB ALLI	KAUSHAL HUSSAIN	
	WP(C)/ /	MP		16591/2026

247	D-WP(C)/40293/2026 WP(C)/ /	SUVENDU PRUSTY MP	JAJATI KESHARI KHUNTIA	16592/2026
248	D-WP(C)/40300/2026 WP(C)/ /	MADHUSUDAN JENA MP	JAJATI KESHARI KHUNTIA	16593/2026
249	D-WP(C)/40301/2026 WP(C)/ /	ALOK MOHANTY MP	HRUDANANDA MOHAPATRA	16594/2026
250	D-WP(C)/40282/2026 WP(C)/ /	M/S QUBESYS TECHNOLOGIES PVT LTD MP	KAJAL SAHOO	16595/2026
251	D-WP(C)/40310/2026 WP(C)/ /	KAJAL GOCHHAYAT MP	RAGHUNATH SINGH	16597/2026
252	D-WP(C)/40309/2026 WP(C)/ /	SHYAM SUNDAR DAS MP	DIPANKAR ACHARYA	16598/2026
253	D-WP(C)/40313/2026 WP(C)/ /	MAA GHATAGAON SHG, GANJAM MP	DIPTI RANJAN MOHAPATRA	16599/2026
254	D-WP(C)/40315/2026 WP(C)/ /	URMILA MAHARANA MP	HAREKRUSHNA MALIK	16600/2026
255	D-WP(C)/40320/2026 WP(C)/ /	SUBRAT KUMAR ROUT @ BABULI KUMAR MP	CHANDAN KUMAR DHALL	16601/2026
256	D-WP(C)/40319/2026 WP(C)/ /	RINA BEHERA MP	RAMESH KUMAR SAHU	16602/2026
257	D-WP(C)/40322/2026 WP(C)/ /	BAJRANGABALI SHG, GANJAM MP	DIPTI RANJAN MOHAPATRA	16603/2026
258	D-WP(C)/40326/2026 WP(C)/ /	RANJA MOHANTA MP	SRINIBAS MOHANTY	16604/2026
259	D-WP(C)/40328/2026 WP(C)/ /	MAA MANGALA SHG, GANJAM MP	SUKANTA KUMAR DALAI	16605/2026
260	D-WP(C)/40332/2026 WP(C)/ /	M/S.MAA SANTOSHI TRADERS, SUNDERGARH MP	ANMEAJAYA DASH	16606/2026
261	D-WP(C)/40340/2026 WP(C)/ /	BHAGABATISWAIN SHG, GANJAM MP	SUKANTA KUMAR DALAI	16607/2026
262	D-WP(C)/40341/2026 WP(C)/ /	SHANTILATA DEY MP	AMIT PRASAD BOSE	16608/2026
263	D-WP(C)/40341/2026 WP(C)/ /	SHANTILATA DEY MP	AMIT PRASAD BOSE	16609/2026
264	D-WP(C)/40314/2026 WP(C)/ /	BISWAJIT SAHOO MP	SUKANTA KUMAR DALAI	16610/2026